

# ORISSA HIGH COURT

## FILING REPORT AS ON :10/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/36780/2025	BAHADIYA BROTHERS PVT. LTD. VS UNION OF INDIA	SOUMIK SPANDAN TRIPATHY VS	// ()	
2	D-BLAPL/28007/2025	JITAN MOHARANA VS STATE OF ODISHA	BHARAT JALLI VS	S.P.(CID-CRL),CUTTACK /6 /2025 () //	AOD20240000581C202500133
3	D-BLAPL/28008/2025	SUBASH KELA @ PRADHAN VS STATE OF ODISHA	LOKANATH NAIK VS	CHOUDWAR /588 /2024 () //	
4	D-BLAPL/28010/2025	NARAYAN BEHERA @ SHANKAR VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BALIPATNA /364 /2025 () //	
5	D-BLAPL/28011/2025	RANJAN SATHUA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	PURUNAKATAK /140 /2025 () //	
6	D-BLAPL/28013/2025	S. DHANJAYA @ S. DHANANJAY VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /228 /2025 () //	
7	D-BLAPL/28020/2025	AKSHAYA @ HIMESH NAYAK VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /77 /2024 () //	
8	D-BLAPL/28021/2025	SANKAR DIGAL VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /138 /2025 () //	
9	D-BLAPL/28031/2025	MUHAMMED FAYIZ VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	MUNIGUDA /149 /2024 () //	
10	D-BLAPL/28033/2025	SANJAY BAGH VS STATE OF ODISHA	SITIKANT MISHRA VS	SPL.TASK FORCE /13 /2024 () //	
11	D-BLAPL/28036/2025	RAMAKRUSHNA SAGARIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MATHILI /161 /2025 () //	

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12	D-BLAPL/28042/2025	DEBASIS SAHOO @ BAPI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KISHORENAGAR /10 /2025 () //	
13	D-BLAPL/28046/2025	AJAYA MAJHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 () //	
14	D-BLAPL/28047/2025	KASTAN @ KASTANTIN MAJHI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 () //	
15	D-BLAPL/28048/2025	SIMAN RAITA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	MOHANA /43 /2025 () //	
16	D-BLAPL/28055/2025	PANKAJ @ SATYABRATA NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /293 /2025 () //	AOR20220003722C202500180
17	D-BLAPL/28059/2025	JAGABANDHU SAHU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIMAKHANDI /87 /2024 () //	AOR20220001297C202500245
18	D-BLAPL/28063/2025	SHARAT SETHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	AMBABHONA /147 /2025 () //	
19	D-BLAPL/28066/2025	PRAVAT KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDAPUR /56 /2025 () //	
20	D-BLAPL/28068/2025	SUNIL SABAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /44 /2025 () //	
21	D-BLAPL/28069/2025	KALIA GOUDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TUMUDIBANDHA /44 /2025 () //	
22	D-BLAPL/28070/2025	NAYEEMUDDIN KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	PURUNABAZAR /96 /2023 () //	
23	D-BLAPL/28072/2025	NILU DAS	AMULYA RATNA PANDA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/28073/2025	BIKRAM MAHAKUD @ LIPUN	SURYA KANTA PRADHAN	PHIRINGIA /196 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/28075/2025	KAILASH CHANDRA ROUT	BHABANI SHANKAR DASPARIDA	KHAIRA /227 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/28084/2025	RISHI KUCHBANDIA	BAIJAYANTI MOHANTY	BALLIGUDA /161 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/28085/2025	P. MOHAN	SUNIL KUMAR PALAI	GOLANTHARA (BERHAMPUR) /276 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/28087/2025	KAJAL DAS @ KAJAL @ BABI DAS @ BHOI	TARA PRASAD MOHAPATRA	MARINE PENTHAKATA /32 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/28090/2025	SUMAN DALAI	SUDHANSU PRASAD MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/28098/2025	DEBASIS SAHOO @ BAPI	DEEPAK KU SAHOO	SALIPUR /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/28102/2025	UPENDRA GOUDA	GOPAL KRISHNA NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/28104/2025	AMAR SANI RIPON	PRANAYA SWAIN	MADHUPATNA /186 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/28106/2025	KUSAL RANA	AMITAV TRIPATHY	KANTAMAL /122 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/28109/2025	BIKASH RANA	AMITAV TRIPATHY	GHANTAPADA /109 /2025	
		VS	VS	()	

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35	D-BLAPL/28110/2025	STATE OF ODISHA PRATAP KUMAR DIGAL VS	AMLAN SHAKTI PAUL VS	// TOMANDO /36 /2025 ()	
36	D-BLAPL/28117/2025	STATE OF ODISHA ROHIT JENA VS	MANORANJAN PADHY VS	// PADWA /152 /2024 ()	AOD20220003086C202500135
37	D-BLAPL/28120/2025	STATE OF ODISHA RAGHU KHOSLA VS	AMARESH DAS VS	// TENTULIKHUNTI /42 /2025 ()	
38	D-BLAPL/28126/2025	STATE OF ODISHA JILU BISOYI VS	JYOTIRMAYA SAHOO VS	// / 0 ()	
39	D-BLAPL/28128/2025	STATE OF ODISHA UMESH AMAT VS	AKSHAYA KUMAR SAHOO VS	// BAUNISUNI /92 /2025 ()	
40	D-BLAPL/28130/2025	STATE OF ODISHA LAMBODAR MAJHI VS	DIBYA JYOTI SAHOO VS	// JHARSUGUDA SADAR /329 /2025 ()	AOD20240000587C202500005
41	D-BLAPL/28131/2025	STATE OF ODISHA RAJENDRA PARICHHA VS	AKSHAYA KUMAR SAHOO VS	// CHAKAPADA PS /25 /2022 ()	
42	D-BLAPL/28132/2025	STATE OF ODISHA ANIL KUMAR SETHY VS	JYOTIRMAYA SAHOO VS	// MOHANA /78 /2025 ()	
43	D-BLAPL/28133/2025	STATE OF ODISHA PRASANTA SAHU VS	JYOTIRMAYA SAHOO VS	// BADABAZAR /145 /2023 ()	
44	D-BLAPL/28135/2025	STATE OF ODISHA SONU KHORA @ LAXMI NARAYAN HARIJAN VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /88 /2025 ()	
45	D-BLAPL/28137/2025	STATE OF ODISHA SAROJ PRADHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// / 0 () //	

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46	D-BLAPL/28139/2025	ESWAR DHADKA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	POTTANGI /33 /2025 () //	
47	D-BLAPL/28140/2025	MOHAMMAD WAKEEL @ MD. WAKEEL VS STATE OF ODISHA	PRATIK NAYAK VS	LAXMISAGAR P.S. /423 /2025 () //	
48	D-BLAPL/28143/2025	BHIMSEN HARIJAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	DHARMABANDHA PS /52 /2023 () //	
49	D-BLAPL/28144/2025	KRISHNA @ BANMALI SEMLIA VS STATE OF ODISHA	SURESH KUMAR JENA VS	JHARSUGUDA /474 /2024 () //	
50	D-BLAPL/28145/2025	DHOBA KHILLO VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PADWA /96 /2024 () //	
51	D-BLAPL/28148/2025	DILLIP KUMAR GHOSE VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SAHADEV KHUNTA /229 /2025 () //	
52	D-BLAPL/28150/2025	KANHA PARDIA VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	BOLANGIR TOWN /430 /2025 () //	AOR20220000467C202500011
53	D-BLAPL/28156/2025	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	BIRANCHI NARAYAN MOHANTY VS	MAHAKALPARA /210 /2025 () //	
54	D-BLAPL/28158/2025	RANJAN GHATUAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202500077
55	D-BLAPL/28159/2025	DRUPATI SABAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //	
56	D-BLAPL/28160/2025	SK. MANTAZ @ MAMTAZ VS STATE OF ODISHA	RAJJEET ROY VS	SINGLA /176 /2025 () //	AOR20220001462C202500113
57	D-BLAPL/28162/2025	KAMAL SWAIN	RITURANJAN CHHOTARAY	BRAHMAGIRI /97 /2025	AOR20220003344C202500061

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/28163/2025	PRABHAT PALAI	SANJIB KUMAR BHANJADEO	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/28169/2025	PRATAP KUMAR NAYAK @ MAJHI @ NASEEB	BISWAJIT RANJAN TRIPATHY	ADVA /37 /2011	AOD20240000069C202500056
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/28170/2025	AKASH MUKHERJEE	BIJAY KUMAR BEHERA	LINGARAJ P.S. /25 /2025	AOR20220001736C202500080
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/28175/2025	DEBASISH BEHERA	SANTOSH CHANDRA ATABUDHI	NAYAPALLI P.S. /446 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/28182/2025	LINGARAJ BHUYAN	Bijay Kumar Behera	//	AOR20220001736C202500082
		VS	VS	()	
		State Of Odisha		//	
63	D-CMAPL/36933/2025	RANJIT BANCHHOR@RANJI BANCHHOR	ACHYUTANANDA PATTANAIAK	//	
		VS	VS	()	
		AMULYA KUMAR MACHHANANDA		//	
64	D-CMP/36756/2025	GANESWAR BISI	BUDHIRAM DAS	//	
		VS	VS	()	
		RAJKISHORE PANDA		//	
65	D-CMP/36789/2025	SUBASH CHANDRA MALLICK	GANESH PRASAD SAMAL	//	
		VS	VS	()	
		BIBHUTI BHUBAN MALLICK		//	
66	D-CMP/36883/2025	DAITARI PRADHAN	SATYAJIT MOHAPATRA	//	
		VS	VS	()	
		DISTRICT REGISTRAR-CUM-A.D.M.,KALAHANDI		//	
67	D-CMP/36887/2025	SUNAKAR MALIK	SUKANTA KUMAR NAYAK	//	
		VS	VS	()	
		PRAMOD KUMAR SAHU		//	
68	D-CMP/36974/2025	AJAY KUMAR BEHURA	NETRANANDA BISWAL	//	
		VS	VS	()	

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69	D-CONTC/36714/2025	ALEKHA CHARAN BEHURA KAILASH CHANDRA MOHANTY VS	LAXMAN BHOI VS	// // ()	
70	D-CONTC/36717/2025	SHYAMAL KUMAR ROY,BDO,BANKI,DAMPADA BLOCK,CUTTACK SADANANDA KHATUA VS	ADV. VS	// // ()	
71	D-CONTC/36755/2025	SATYABRATA SAHOO,ADDL.CHIEF SECRETARY,FOREST ENVIORNMENT AND CLIMATE CHANGE DEPT,BBSR,KHURDA CH.SYAM SUNDAR PATRO VS	ADV. VS	// // ()	
72	D-CONTC/36782/2025	SANJAY KUMAR SINGH,PRINCIPAL SECRETARY,DEPT OF FOOD AND CIVIL SUPPLIES,BBSR/KHURDA ASHOK KUMAR DAS VS	SANTOSH KUMAR SAMANTARAY VS	// // ()	
73	D-CONTC/36786/2025	SIDHARTHA SARATHI DAS PURNA CHANDRA MOHANTY VS	ADV VS	// // ()	AOR20220001535C202500173
74	D-CONTC/36787/2025	DIPAK KUMAR PADHI, DISTRICT EDUCATION OFFICER,PURI SAROJ BEHERA VS	ADV VS	// // ()	AOR20220001535C202500171
75	D-CONTC/36790/2025	VISWANATH NILAMBARAM REGIONAL CHIEF CONSERVATOR OF FOREST, BERHAMPUR CIRCLE, GANJAM BIJAYA KUMAR SAYBABU VS	ADV VS	// // ()	AOR20220001535C202500172
76	D-CONTC/36794/2025	SUBASHISH MANSINGH, EXECUTIVE OFFICER, BARIPADA MUNCIPALITY DEBIDUTTA SETHI VS	HARIPAD MOHANTY VS	// // ()	
77	D-CONTC/36797/2025	SWETA KUMAR DASH,SECRETARY,CDA,CUTTACK KAPILA BEHERA VS	ADV. VS	// // ()	
78	D-CONTC/36812/2025	ANIL KUMAR MOHANTY,OAS RANJAN KUMAR DAS VS	ADV. VS	// // ()	
79	D-CONTC/36815/2025	DEO RANJAN KUMAR SINGH,IAS JAYAKRISHNA BHOI VS	ADV. VS	// // ()	
		RANJIT BHOI,BEO,RAIRAKHOLE,SAMBALPUR		//	

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80	D-CONTC/36816/2025	SHESADEV NAIK VS RANJIT BHOI,BEO,RAIRAKHOL,SAMBALPUR	ADV. VS	// 0 //	
81	D-CONTC/36818/2025	SUBHADARSHINI BHOL VS AMRIT RUTURAJ,COLLECTOR,KHORDHA	ADV. VS	// 0 //	
82	D-CONTC/36821/2025	KSHETRABASI NAYAK VS RAGHURAM,IAS	ADV. VS	// 0 //	
83	D-CONTC/36826/2025	RANJIT KUMAR NAIK VS BIRENDRA KORKORA,DIRECTOR,SECONDARY EDUCATION,BBSR,KHORDHA	ADV. VS	// 0 //	
84	D-CONTC/36835/2025	AMAR PUTA VS YOGESH BAHADUR KHURANIA,IPS	ADV. VS	// 0 //	
85	D-CONTC/36840/2025	SANTILATA PATI VS SHALINI PANDIT, PRINCIPAL SECRETARY SCHOOL AND MASS EDUCATION DEPTT.	MANOJ KUMAR DASH VS	// 0 //	AOR20230000513C202500008
86	D-CONTC/36893/2025	SURAVI GANDHA BEHERA VS BHAGABAN MISHRA,BEO,JHUMPURA,KEONJHAR	ADV. VS	// 0 //	
87	D-CONTC/36896/2025	SACHIDANANDA ROUT VS ASWATHY S.,IAS	ADV. VS	// 0 //	
88	D-CONTC/36899/2025	NIRUPAMA PANDA VS SANJAYA KUMAR SINGH,IAS	ADV. VS	// 0 //	
89	D-CONTC/36903/2025	MEGHAMALA SAHOO VS ANU GARG,IAS	ADV. VS	// 0 //	
90	D-CONTC/36907/2025	DASARATHI DEHURY VS ANU GARG,IAS	ADV. VS	// 0 //	
91	D-CONTC/36914/2025	BENUDHAR PERA	ADV.	//	

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		VS	VS	()	
		RANJIT BHOI,BEO,RAIRAKHOLE,SAMBALPUR		//	
92	D-CONTC/36920/2025	JHARISANTI PAN	ADV.	//	
		VS	VS	()	
		SUDEEPTA KUMAR NAYAK,BEO,RAIRAKHOLE,SAMBALPUR		//	
93	D-CONTC/36926/2025	BIDYADHAR BHUE	ADV.	//	
		VS	VS	()	
		RANJIT,BEO,RAIRAKHOLE,SAMBALPUR		//	
94	D-CONTC/36930/2025	ASWINI KUMAR SAHU	ADV.	//	
		VS	VS	()	
		RANJIT BHOI,BEO,RAIRAKHOLE,SAMBALPUR		//	
95	D-CRLA/28012/2025	RUPAK DIGAL	DIPAK RANJAN MISHRA	K.NUAGOAN /110 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLA/28100/2025	VICTIM	BIJAYA KUMAR RAGADA	PATKURA /93 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLA/28118/2025	SANJIT HARPAL	JNYANANANDA PANDA	KESINGA /20 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLA/28122/2025	SISIR KUMAR BEHERA	BYOMOKESH SAHOO	SAMBALPUR VIGILANCE /18 /2014	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
99	D-CRLA/28125/2025	AKASH KISPATTA	SATYAPADA SHARMA	CHHEND /58 /2019	AOR20220000138C202500027
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLA/28127/2025	SANATAN NAIK	BIBHU PRASAD MOHANTY	AIRPORT /95 /2022	AOD20250001071C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLA/28166/2025	BHILU @ SAMAYA MURMU	TARA PRASAD MOHAPATRA	UDALA /125 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMA/28149/2025	MANOJ KUMAR DAS	BIJAYA KUMAR RAGADA	DHARMASALA /258 /2025	
		VS	VS	()	

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103	D-CRLMC/28018/2025	STATE OF ODISHA JAYRAM BARIK VS	PRADEEP KUMAR KHUNTIA VS	// BIRMAHARAJPUR /286 /2024 ()	
104	D-CRLMC/28025/2025	STATE OF ODISHA DEEPAK PRADHAN @ TIMA VS	MITU KUMAR BISWAL VS	// // ()	AOD20240000430C202500044
105	D-CRLMC/28035/2025	STATE OF ODISHA JOGENDRA PARIDA VS	AKSHYA KUMAR SUBUDHI VS	// DELANGA /220 /2015 ()	AOR20230001015C202500005
106	D-CRLMC/28037/2025	STATE OF ODISHA ASHIS KUMAR JENA VS	PRATIK DASH VS	// BHADRAK TOWN /297 /2025 ()	
107	D-CRLMC/28039/2025	STATE OF ODISHA SATYA RANJAN SAHOO VS	AKSHAYA KUMAR SAHOO VS	// KUDANAGARI /341 /2023 ()	
108	D-CRLMC/28049/2025	STATE OF ODISHA MUKESH MAHALING VS	SOUMIK SPANDAN TRIPATHY VS	// //0 ()	
109	D-CRLMC/28050/2025	STATE OF ODISHA DHIRENDRA KUMAR NATH VS	PRATAP KESHARI DEO VS	// GONDIA /284 /2025 ()	
110	D-CRLMC/28056/2025	STATE OF ODISHA PRADIP KUMAR SENAPATI VS	SUPRIYO RANJAN MAHAPATRA VS	// KHANDAGIRI P.S. /526 /2025 ()	
111	D-CRLMC/28071/2025	STATE OF ODISHA ASHISH KUMAR NAIK VS	JUGALA KISHORE PANDA VS	// BOUDH /159 /2025 ()	
112	D-CRLMC/28082/2025	STATE OF ODISHA RAMACHANDRA SAHOO @ SAHU VS	BHABANI SHANKAR DASPARIDA VS	// SORO /88 /2023 ()	
113	D-CRLMC/28083/2025	STATE OF ODISHA ABANI KUMAR MOHANTY VS STATE OF ODISHA	ANSHUMAN RAY VS	// BARIPADA TOWN /245 /2015 () //	

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114	D-CRLMC/28097/2025	PARAMANANDA HARIJAN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	KHARIAR /256 /2023 () //	AOD20240000603C202500029
115	D-CRLMC/28099/2025	PURNA SAGAR MAJHI @ CHAKARA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /134 /2022 () //	AOR20220001245C202500065
116	D-CRLMC/28107/2025	AJIT SUNA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH SADAR /295 /2023 () //	
117	D-CRLMC/28111/2025	AKASH BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /444 /2022 () //	
118	D-CRLMC/28112/2025	NIRANJAN PANDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	FATEGARH /183 /2025 () //	
119	D-CRLMC/28116/2025	AKASH BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	DERABIS /228 /2022 () //	
120	D-CRLMC/28123/2025	GUNA PALATASINGH@GUNA SINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIRPORT /144 /2025 () //	
121	D-CRLMC/28129/2025	SARAT CHANDRA SAHU VS STATE OF ODISHA	AKHYAYA KUMAR MISRA VS	CHHENDIPADA /215 /2021 () //	
122	D-CRLMC/28134/2025	RITESH KUMAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //	
123	D-CRLMC/28141/2025	NISHANT PRAKASH JAISWAL VS STATE OF ODISHA (OPID)	DIPTIREKHA NANDA VS	EOW,BHUBANESWAR /21 /2022 () //	
124	D-CRLMC/28147/2025	M/S ORISSA RICE MILL PVT. LTD., JAJPUR VS SK.ILYAS ALI	NIRANJAN PANDA VS	//0 () //	
125	D-CRLMC/28154/2025	ZAHID QUADRI KHAN @ JAHID KHAN	RAJENDRA NARAYAN ROUT	BHADRAK TOWN /372 /2025	AOR20220001558C202500177

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/28161/2025	AMIT NAYAK @ AMIT KUMAR NAYAK	KASHINATH PATTNAIK	MOHANA /27 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/28167/2025	MAYADHAR PATRA	RITURANJAN CHHOTARAY	//	AOR20220003344C202500060
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/28177/2025	KAIBALYA SAMAL	Bijay Kumar Behera	//	AOR20220001736C202500081
		VS	VS	()	
		State Of Odisha		//	
129	D-CRLMC/28179/2025	PITABAS BEHERA	SHIB SHANKAR MOHANTY	CHANDRASEKHARPUR /83 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/28180/2025	BISWAJIT MAJHI	RAJENDRA NARAYAN ROUT	DHUSURI /80 /2025	AOR20220001558C202500178
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/28183/2025	SUDAM ROUT	PANCHANAN PANIGRAHI	BHUBAN /501 /2024	AOD20240000001C202500172
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/28023/2025	AMIR DEHURI	SURESH KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/28024/2025	PRAMILA GOCHHAYAT	SURESH KUMAR PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/28064/2025	SURENDRA NARAYAN RATH	LAMBODOR ACHARI	BHANJANAGAR /51 /2000	AOR20220001563C202500049
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/28103/2025	SABITA DEI @ PARIDA	NALINI KANTA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/28119/2025	MANJULATA SAHOO	CHITTA RANJAN PATTNAIK	/ /0	
		VS	VS	()	

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137	D-CRLMP/28142/2025	STATE OF ODISHA BIJAY ROUT VS D.C.P., CUTTACK	SUSHANTA HARICHANDAN VS	// / /0 ()	
138	D-CRLMP/28172/2025	SUMANTA ADHYA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// / /0 ()	
139	D-CRLMP/28181/2025	Sukanti Malik VS State of Odisha	Subash Chandra Rout VS	// / / ()	AOR20220000058C202500006
140	D-CRLREV/28022/2025	PRADEEP NAIK VS STATE OF ODISHA	ABHILASH MISHRA VS	// THUAMUL RAMPUR /59 /2018 ()	
141	D-CRLREV/28074/2025	SUBHASHIS MISHRA @ SUBASISH MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// ANGUL TOWN /794 /2025 ()	
142	D-CRLREV/28076/2025	RANGALATA NAYAK VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// DHUSURI /228 /2023 ()	
143	D-CRLREV/28077/2025	PRANATI MAJHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// ANGUL TOWN /761 /2024 ()	
144	D-CRLREV/28115/2025	MAHANI MOHARANA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	// JENAPUR /152 /2023 ()	
145	D-CRLREV/28136/2025	SUBASH CHANDRA MANTRY @ SUBHASH CHANDRA MANTRY VS PRANATI PARIDA	RAMESH RANJAN SAHOO VS	// / /0 ()	
146	D-CRLREV/28138/2025	JYOTI RANJAN BARIK VS HARAPRIYA BARIK	RAGHUNATH DASMOHAPATRA VS	// / /0 ()	
147	D-CRLREV/28151/2025	RAMESH KUMAR MUKHI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// / /0 ()	

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148	D-CRLREV/28152/2025	PRATIMA SAHU VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	UDALA /280 /2024 () //	
149	D-CRLREV/28164/2025	PRASANTA KUMAR SAHU VS TUNEE SAHU	UMA CHARAN MISHRA VS	//0 () //	
150	D-CRLREV/28168/2025	NALINI KUMAR BHUYAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //	
151	D-CRLREV/28171/2025	S.CHITRAVEL VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	EOW,BHUBANESWAR /19 /2023 () //	
152	D-CRP/36901/2025	KAMARAPU NEELAVENI VS SANDAKA DAMAYANTI	PRAVAT RANJAN SUTAR VS	// () //	
153	D-EXP/36836/2025	MAA SANTOSHI GROUP HOUSING SOCIETY, CUTTACK VS CUTTACK MUNICIPAL CORPORATION, CUTTACK	SKIBRATA RATH VS	// () //	
154	D-FAO/36798/2025	MANAGER,LEGAL, CHOLA MANDALAM GENERAL INSURANCE CO LTD.,KHURDA VS RANJAN TARAI	INSURANCE CO LTD.,KHURDA VS	// () //	
155	D-FAO/36802/2025	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO LTD.,KHURDA VS BIPINI PRADHAN	GENERAL INSURANCE CO LTD.,KHURDA VS	// () //	
156	D-FAO/36804/2025	D.M., M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA VS SIMARANI TAREI	PRAMOD KUMAR TRIPATHY VS	// () //	
157	D-LAA/36845/2025	MADHUSUDAN NAIK VS LAND ACQUISITION OFFICER, KALAHANDI	DHANANJAYA MUND VS	// () //	
158	D-MACA/36754/2025	DURGA CHARAN SAHU VS BHARAT KUMAR PANDA	PRADEEP KUMAR MISHRA VS	// () //	
159	D-MATA/36902/2025	MANASA KUMAR SATPATHY	NIRANJAN SINGH (1)	//	

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		VS	VS	0	
		DRAUPADI DASH		//	
160	D-RPFAM/36781/2025	PRADEEP KUMAR BISWAL	SUPRIYO RANJAN MAHAPATRA	//	
		VS	VS	0	
		DEEPIKA SAMAL		//	
161	D-RPFAM/36855/2025	SOURAV KUMAR PANDA	ABHILASH MISHRA	//	
		VS	VS	0	
		PRATIKSHYA PADHI		//	
162	D-RPFAM/36879/2025	RAKESH KUMAR PRUSTY	AMIYA KUMAR MOHANTY	//	
		VS	VS	0	
		PRITIMAYEE PRUSTY		//	
163	D-RSA/36793/2025	DR. SURESH CHANDRA MISHRA	JAGYAN BALK MOHANTY	//	
		VS	VS	0	
		AMARKANTA PANDA		//	
164	D-RSA/36877/2025	RUBI SATUA	SAMIR KUMAR MISHRA(SR. ADV.)	//	
		VS	VS	0	
		SARAT CHANDRA DEY		//	
165	D-RSA/36963/2025	INDUMATI CHOUDHURY	RABINDRA KUMAR SAHOO	//	
		VS	VS	0	
		ANIL KUMAR BEHERA		//	
166	D-RVWPET/36894/2025	M/S. GLOBAL COAL AND MINING PVT.LTD., NEW DELHI.		//	
		VS	VS	0	
		M/S.MAHANADI COAL FIELDS LTD., SAMBALPUR		//	
167	D-TRP(C)/36736/2025	SONALI MOHANTY	SUSANTA KUMAR ROUT	//	
		VS	VS	0	
		SANGRAM KESHARI SINGH		//	
168	D-TRP(C)/36801/2025	TAPASWINI RAY	SANJIT MISHRA	//	
		VS	VS	0	
		SARADA PRASANNA RAY @ SARADA PRASANNA BEHERA		//	
169	D-TRP(C)/36832/2025	TRIPTI DAS	GOUTAM KUMAR ACHARYA, (SR. ADV.)	//	
		VS	VS	0	
		SAUMYA RANJAN SAMAL		//	
170	D-TRP(C)/36841/2025	LAKSHEHIRA BEHERA	MANAS RANJAN SATPATHY	//	
		VS	VS	0	

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171	D-TRP(C)/36927/2025	DAMODAR BEHERA SANDEEPTA MOHANTY VS	HEMANT KU. TRIPATHY VS	// // ()	
172	D-WA/36697/2025	SABYASACHI PARIJA STATE OF ODISHA VS	SANJIB SWAIN,A.G.A VS	// // ()	LOD20240000194C202500387
173	D-WA/36698/2025	KRUSHNA CHANDRA BEHERA STATE OF ODISHA VS	SURYA NARAYAN PATTNAIK,A.G.A VS	// // ()	LOD20240000200C202500386
174	D-WA/36699/2025	PRAHALAD CHANDRA NAIK STATE OF ODISHA VS	SURYA NARAYAN PATTNAIK,A.G.A VS	// // ()	LOD20240000172C202500368
175	D-WA/36819/2025	SUMAN BARIK BAMAN CHARAN OJHA VS	GOPINATH MISHRA VS	// // ()	
176	D-WA/36870/2025	SUB COLLECTOR, KHURDA SHREE JAGANNATH TEMPLE, PURI VS	SUNSHINE ANAND SWAIN VS	// // ()	
177	D-WA/36961/2025	SRADHANJALI MISHRA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000194C202500388
178	D-WP(C)/36696/2025	NAKUL CHARAN SAHOO NABAGHANA ROUT VS	MANOJ PANIGRAHI VS	// // ()	AOR20220001665C202500092
179	D-WP(C)/36700/2025	STATE OF ODISHA RAJESH KUMAR JENA VS	BRAJA MOHAN SARANGI VS	// // ()	
180	D-WP(C)/36701/2025	RTO, JAJPUR RAJESH KUMAR JENA VS	BRAJA MOHAN SARANGI VS	// // ()	
181	D-WP(C)/36702/2025	RTO, CUTTACK RAJESH KUMAR JENA VS	BRAJA MOHAN SARANGI VS	// // ()	
		R.T.O(JAGATSINGHPUR)		//	

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182	D-WP(C)/36703/2025	RAJESH KUMAR JENA VS RTO, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //	
183	D-WP(C)/36704/2025	RAJESH KUMAR JENA VS RTO, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //	
184	D-WP(C)/36705/2025	RAJESH KUMAR JENA VS CHAIRMAN STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
185	D-WP(C)/36706/2025	RAJESH KUMAR JENA VS RTO, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //	
186	D-WP(C)/36707/2025 WP(C)/25100/2025	AMULYA RANJAN SWAIN VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
187	D-WP(C)/36708/2025	RAJESH KUMAR JENA VS RTO, JAJPUR	BRAJA MOHAN SARANGI VS	// 0 //	
188	D-WP(C)/36709/2025	RAJESH KUMAR JENA VS RTO, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //	
189	D-WP(C)/36710/2025	RAJESH KUMAR JENA VS RTO, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //	
190	D-WP(C)/36711/2025	RAJESH KUMAR JENA VS RTO, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //	
191	D-WP(C)/36712/2025	BARIGOLA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SANTAKUMAR BARAL VS	// 0 //	AOR20220001297C202500237
192	D-WP(C)/36713/2025	RAJESH KUMAR JENA VS RTO, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //	
193	D-WP(C)/36715/2025	MAYURBHANJ SHAKTI SANGHA	BUDHADEV ROUTRAY	//	

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	WP(C)/25125/2025	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/36716/2025	M/S.MAMATA SHOES FACTORY, NAYAGARH VS GOVT. OF ODISHA, BBSR	SUDHANSU KUMAR DAS VS	// 0 //	
195	D-WP(C)/36718/2025	JAYANTA KUMAR ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //	
196	D-WP(C)/36719/2025	SUNAFULA BARLA @ KHADIA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
197	D-WP(C)/36720/2025	JAYANTA KUMAR ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //	
198	D-WP(C)/36721/2025	NARADA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500234
199	D-WP(C)/36722/2025	MURALIDHAR PRADHAN VS STATE OF ODISHA	RABINARAYAN NAYAK VS	// 0 //	
200	D-WP(C)/36723/2025	SISUA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOD20240000430C202500043
201	D-WP(C)/36724/2025	SUDHAKHANDA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500235
202	D-WP(C)/36725/2025	JAYANTA KUMAR ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //	
203	D-WP(C)/36726/2025	BALISAHU GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500236
204	D-WP(C)/36727/2025	SIDHO GRAMA PANCHAYAT LEVEL FEDERATION VS	SUSANTA KUMAR BARAL VS	// 0	AOR20220001297C202500239

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		STATE OF ODISHA		//	
205	D-WP(C)/36728/2025	AKSHAYA KUMAR SWAIN	PRAVAT KUMAR MUDULI	//	
	WP(C)/25093/2025	VS	VS	0	
		STATE OF ODISHA		//	
206	D-WP(C)/36729/2025	JAYANTA KUMAR ROUT	DEEPAK RANJAN PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
207	D-WP(C)/36730/2025	DEBADATTA BADRA@ MUNDA	RABI NARAYAN BEHERA	//	
		VS	VS	0	
		NHA OF INDIA, KEONJHAR		//	
208	D-WP(C)/36731/2025	RABINDRA MUNDA	RABI NARAYAN BEHERA	//	
		VS	VS	0	
		NATIONAL HIGHWAY AUTHORITY OF INDIA, KEONJHAR		//	
209	D-WP(C)/36732/2025	RAJAKISHORE PANDA	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
210	D-WP(C)/36733/2025	KANHEI CHARAN SETHY	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
211	D-WP(C)/36734/2025	BIJAYA KUMAR SAHOO	JAJATI KESHARI KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
212	D-WP(C)/36735/2025	BASANTA KUMAR SARANGI	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR		//	
213	D-WP(C)/36737/2025	DR.DEBASISH MEHER	AVIJIT MISHRA	//	
	WP(C)/25133/2025	VS	VS	0	
		STATE OF ODISHA		//	
214	D-WP(C)/36738/2025	SHIRISH KUMAR DAS	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		CHAIRMAN-CUM-MANAGING DIRECTOR, OSRTC, BBSR		//	
215	D-WP(C)/36739/2025	PRAVAKAR SETHY	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/36740/2025	BIJAY KUMAR BEHERA VS STATE OF ODISHA	PRABHU PADARBINDA PARIDA VS	// () //	
217	D-WP(C)/36741/2025	SANKAR KUMAR BEHERA VS RTO CUM SECY, CHHATRAPUR, GANJAM	BRAJA MOHAN SARANGI VS	// () //	
218	D-WP(C)/36742/2025	SANGITA MALLIK VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	ABHILASH MISHRA VS	// () //	
219	D-WP(C)/36743/2025	PASCHIMAKACHHA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOD20240000430C202500038
220	D-WP(C)/36744/2025	PIKOLA GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500242
221	D-WP(C)/36745/2025	TARITO GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500243
222	D-WP(C)/36746/2025	ODASINGH GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500238
223	D-WP(C)/36747/2025	RATILO GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500240
224	D-WP(C)/36748/2025	NAIGUAN GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOD20240000430C202500039
225	D-WP(C)/36749/2025	TENTOL GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500241
226	D-WP(C)/36750/2025	VIJAY KUMAR SINGH VS R.T.O.ROURKELA	RANJIT MOHANTY VS	// () //	
227	D-WP(C)/36751/2025	SASIKANTA HOTTA	SUNIL KUMAR PANDA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/36752/2025	ANANGA MANJARI PRADHAN	ITISHREE TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/36753/2025	GOBINDA CHANDRA BEHERA	AKSHYANGSHU SEKHAR NANDY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/36757/2025	LAXMIDHAR DALAI	SOUMYA MISHRA	//	
	WP(C)/25150/2025	VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/36758/2025	PRAMOD KUMAR NAYAK	MANORANJAN PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/36759/2025	CHHANIPUR GRAMA PANCHAYAT LEVEL FEDERATION	SANTA KUMAR BARAL	//	AOD20240000430C202500034
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/36760/2025	BAHUGRAM GRAMA PANCHAYAT LEVEL FEDERATION	SANTA KUMAR BARAL	//	AOD20240000430C202500037
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/36761/2025	MALASASAN GRAMA PANCHAYAT LEVEL FEDERATION	SANTA KUMAR BARAL	//	AOD20240000430C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/36762/2025	MIRZAPUR GRAMA PANCHAYAT LEVEL FEDERATION	SANTA KUMAR BARAL	//	AOD20240000430C202500036
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/36763/2025	SISIR KUMAR SAHOO	PURNA CHANDRA DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/36764/2025	KATARAPA GRAMA PANCHAYAT LEVEL FEDERATION	SANTA KUMAR BARAL	//	AOD20240000430C202500040
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/36765/2025	CHAMPATI GRAMA PANCHAYAT LEVEL FEDERATION	SANTA KUMAR BARAL	//	AOD20240000430C202500042
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/36766/2025	STATE OF ODISHA GOPINATHPUR GRAMA PANCHAYAT LEVEL FEDERATION	SUSANTA KUMAR BARAL	// // ()	AOD20240000430C202500041
240	D-WP(C)/36767/2025	STATE OF ODISHA JYOTI FEDERATION BALIKUDA BLOCK, JAGATSINGHPUR	RAJIV KUMAR MAHANTA	// // ()	AOR20220001662C202500077
241	D-WP(C)/36768/2025	STATE OF ODISHA KUJANGA JYOTI, KUJANGA, JAGATSINGHPUR	RAJIV KUMAR MAHANTA	// // ()	AOR20220001662C202500076
242	D-WP(C)/36769/2025	STATE OF ODISHA SRIDHAR SINGH	SUSANTA SEKHAR MOHAPATRA	// // ()	AOD20220004450C202500030
243	D-WP(C)/36770/2025	STATE OF ODISHA GITA RANI SINGH	SUSANTA SEKHAR MOHAPATRA	// // ()	AOD20220004450C202500031
244	D-WP(C)/36771/2025	STATE OF ODISHA JYOTI MAHASANGHA, BIRIDI	RAJIV KUMAR MAHANTA	// // ()	AOR20220001662C202500078
245	D-WP(C)/36772/2025	STATE OF ODISHA JAHADA GRAMA PANCHAYAT LEVEL FEDERATION	RAJIV KUMAR MAHANTA	// // ()	AOR20220001662C202500079
246	D-WP(C)/36773/2025	STATE OF ODISHA SABITRI JENA	SUSANTA SEKHAR MOHAPATRA	// // ()	AOD20220004450C202500025
247	D-WP(C)/36774/2025	STATE OF ODISHA CHANDRASEKHAR PUJAPANDA	SUSANTA SEKHAR MOHAPATRA	// // ()	AOD20220004450C202500026
248	D-WP(C)/36775/2025	STATE OF ODISHA PRADEEP KUMAR SAHOO	SUSANTA SEKHAR MOHAPATRA	// // ()	AOD20220004450C202500027
249	D-WP(C)/36776/2025	STATE OF ODISHA RAMA CHANDRA BANTHA	SUSANTA SEKHAR MOHAPATRA	// // ()	AOD20220004450C202500029
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/36777/2025	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //	AOD20220004450C202500028
251	D-WP(C)/36778/2025	KARISHMA BLOCK MISSION SHAKTI FEDERATION VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500080
252	D-WP(C)/36779/2025	JAYKRUSHNA DALABEHERA VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //	
253	D-WP(C)/36783/2025	DIGAMBAR PRADHAN VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //	
254	D-WP(C)/36784/2025 WP(C)/25153/2025	M/S GATIH LOGISTICS, CUTTACK VS HINDUSTAN PETROLEUM CORPORATION LTD (H.P.C), MUMBAI	SAGARIKA SAHOO VS	// 0 //	
255	D-WP(C)/36785/2025	MAHESWARI MOHANTA VS UNION OF INDIA	SAMARENDRA SWAIN VS	// 0 //	
256	D-WP(C)/36788/2025	KUMARI SABITA GOUDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
257	D-WP(C)/36791/2025	SAJANAGARH G.P.LEVEL FEDERATION, BALESWARSANGRAM JENA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
258	D-WP(C)/36792/2025	THE GENERAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD., BBSR VS SAJITA CHATAR	CHANDRA PRASAD DUTTA VS	// 0 //	
259	D-WP(C)/36795/2025	SHRIRAM GENERAL INSURANCE COMPANY LTD., JAMSHEDPUR VS AKSHYA BHOI	CHANDRA PRASAD DUTTA VS	// 0 //	
260	D-WP(C)/36796/2025	JASODHARA SAHOO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
261	D-WP(C)/36799/2025	PRADEEP KUMAR DASH	AJAYA KUMAR MOHARANA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ORISSA		//	
262	D-WP(C)/36800/2025	RAJESH TARAI	RABI NARAYAN ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/36803/2025	SHUSANTA KALAS	PRADEEP KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/36805/2025	SUBHASMITA JENA	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/36806/2025	RENUBALA BISWAL	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/36807/2025	SANATAN PRADHAN	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/36808/2025	CANARA BANK, CANTONTONMENT ROAD, CUTTACKA	SASWINI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/36809/2025	INDRA PAL YADAV	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		THE BRANCH MANAGER HINDUJA		//	
269	D-WP(C)/36810/2025	SUBARNA MAHASNGHA MISSION SHAKTI FEDERATION	BALIKUSHN DEB	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/36811/2025	CHORMARA GRAMA PANCHAYAT LEVEL FEDERATION	PRADIP DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/36813/2025	KULIDA, GRAMA PANCHAYAT LEVEL FEDERATION	PRADIP DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/36814/2025	JAMUDIAH G.P.LEVEL FEDERATION, BALESCORE	PRATIK DASH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/36817/2025	STATE OF ODISHA SABITRI SAHOO VS THE TAHASILDAR, BBSR	HARI KRUSHNA PANIGRAHI VS	// // 0 //	
274	D-WP(C)/36820/2025	SANTOSHI PRIYADARSHINEE VS OUAT, BBSR	RAMDAS ACHARY VS	// // 0 //	
275	D-WP(C)/36822/2025	JAGABANDHU SAHOO VS EXECUTIVE OFFICER, CHOUDWAR MUNICIPALITY, CUTTACK	SITAKANTA RATH VS	// // 0 //	
276	D-WP(C)/36823/2025	RAHANIA GRAM PANCHAYAT LEVEL MISSION SHAKTIPALIKA VS STATE OF ODISHA	KANAKA DEB VS	// // 0 //	AOD2025000022C202500009
277	D-WP(C)/36824/2025	SWETA DHRUBA PANIGRAHI VS STATE OF ODISHA	TANMAY MISHRA VS	// // 0 //	
278	D-WP(C)/36825/2025	SUDARSAN SAMAL VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// // 0 //	
279	D-WP(C)/36827/2025	DARADA, G.P.LEVEL FEDERATION, BALESWAR VS STATE OF ODISHA	PRATIK DASH VS	// // 0 //	
280	D-WP(C)/36828/2025	KAMALAKANTA SAMAL VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR	ATMAJIT MANMITH DAS VS	// // 0 //	
281	D-WP(C)/36829/2025	BIBEKANANDA CHOUHAN VS STATE OF ODISHA	TAPOBANTA BARIK VS	// // 0 //	
282	D-WP(C)/36830/2025	LUCKY PARIDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// // 0 //	
283	D-WP(C)/36831/2025	KAILASH CHANDRA PRUSTY @ K.C.PRUSTY VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/36833/2025	BANSIDHAR MALIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //	
285	D-WP(C)/36834/2025	SABITA MAJHI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
286	D-WP(C)/36837/2025 WP(C)/25156/2025	BINOD CHANDRA PADHI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
287	D-WP(C)/36838/2025	JAGA REDDY VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP.,BBSR	ATMAJIT MANMITH DAS VS	// 0 //	
288	D-WP(C)/36839/2025	LOKANATH JENA VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //	
289	D-WP(C)/36842/2025	LAXMINARAYAN MAHILA SANGHA, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
290	D-WP(C)/36843/2025	BINOD KUMAR KHATEI VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// 0 //	
291	D-WP(C)/36844/2025	SUDHANSU KUMAR TRIPATHY VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
292	D-WP(C)/36846/2025	BISWASHANTI MAHASANGHA MISSION SHAKTI, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
293	D-WP(C)/36847/2025	PATRAJHADA G.P. LEVEL FEDERATION, BALESWAR VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
294	D-WP(C)/36848/2025	RABI SANKAR PRASAD VS THE MANAGER (PERSONAL), LAJKURA OPEN CASTE PROJECT, JHARSUGUDA	SUBHENDU KUMAR NAYAK VS	// 0 //	
295	D-WP(C)/36849/2025	ASTHA BLOCK LEVEL FEDERATION MISSION SHAKTI, BALASORE VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/36850/2025	PADMALOCHAN NANDA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/36851/2025	SUBHADRA MUNDA	PARTHA SARATHI DAS	//	AOD20240000364C202500163
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/36852/2025	MAHASANGHA SABALA, BALIAPAL BLOCK, BALASORE	SRINIA CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/36853/2025	RANJIT KUMAR PRADHAN	KURESH PRASAD DASH	//	AOR20220001390C202500054
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/36854/2025	DR.DHIRENDRA NATH SARANGI	BIKRAM SENAPATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/36856/2025	BISHNU CHARAN SWAIN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/36857/2025	BRAJA KISHORE MOHAPATRA	DURGESH NARAYAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/36858/2025	DR. DEBENDRA NARAYAN PATRI	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500122
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/36859/2025	SADASHIBA MOHANTY	ASHOK KUMAR SARANGI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/36860/2025	MADHABANANDA DAS	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/36861/2025	SUNANDA SAHOO	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500121
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/36862/2025	STATE OF ODISHA KABITA MOHANTA VS	SANDEEP RAJ PANDA VS	// // 0	
308	D-WP(C)/36863/2025	STATE OF ODISHA DHARANIDHAR BEHERA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
309	D-WP(C)/36864/2025	STATE OF ODISHA NATIONAL WAREHOUSE, BBSR VS	SUJATA JENA VS	// // 0	
310	D-WP(C)/36865/2025	MANAGING DIRECTOR, IDCO, BBSR M/S. ASHOK PANDA VS	BIBHUTI BHUSAN PANDA VS	// // 0	
311	D-WP(C)/36866/2025	CT AND GST OFFICER, DHENKANAL CIRCLE BISHNUPRIYA BARIK VS	KUNAL KUMAR SWAIN VS	// // 0	
312	D-WP(C)/36867/2025	STATE OF ODISHA BAPUN BARIK VS	SUKANTA KUMAR DALAI VS	// // 0	
313	D-WP(C)/36868/2025	STATE OF ODISHA SAMBARU NAYAK VS	SAIBRATA RATH VS	// // 0	
314	D-WP(C)/36869/2025	STATE OF ODISHA M/S. SANAT KUMAR JENA VS	BIBHUTI BHUSAN PANDA VS	// // 0	
315	D-WP(C)/36871/2025	SUPDT., GOODS AND SERVICE TAX, NAYAGARH CIRCLE M/S. DIPTIMAYEE PARIDA VS	BIBHUTI BHUSAN PANDA VS	// // 0	
316	D-WP(C)/36872/2025	STATE TAX OFFICER, NAYAGARH CIRCLE SASMITA NAYAK VS	MANOJ KUMAR NAYAK VS	// // 0	AOR20230001273C202500017
317	D-WP(C)/36873/2025	THE EMPLOYEE PROVIDENT FUND ORGANIZATION KEDARESWARA SAHU VS	PRAJIT KUMAR PRADHAN VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/36874/2025	BICHITRANANDA LENKA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
319	D-WP(C)/36875/2025	KESHAB CHANDRA ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
320	D-WP(C)/36876/2025	M/S. BHARAT KUMAR SITANI, JHARSUGUDA VS ASSISTANT COMMISSIONER, CGST AND CENTRAL EXCISE, ROURKELA II DIVISION	MADHAB LAL AGARWAL VS	// 0 //	
321	D-WP(C)/36878/2025	LAKSHMIDHAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
322	D-WP(C)/36880/2025	GAJENDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
323	D-WP(C)/36881/2025	BAIDHAR ROUT VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
324	D-WP(C)/36882/2025	SHREE GOPAL GOSALA, BARAGARGH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
325	D-WP(C)/36884/2025	M/S. ISHWAR ENTERPRISES, CUTTACK VS JOINT COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	BIBHUTI BHUSAN PANDA VS	// 0 //	
326	D-WP(C)/36885/2025	PRATIMA PUROHIT VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
327	D-WP(C)/36886/2025	BHUBANESWAR HEIGHTS WELFARE ASSOCIATION, BHUBANESWAR VS STATE OF ODISHA	PRATYANSHU WARDU VS	// 0 //	
328	D-WP(C)/36888/2025	AKHILA KUMAR HARICHANDAN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// 0 //	
329	D-WP(C)/36889/2025	JATADHARI KANDI	SANGRAM KESHARI MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/36890/2025	TADADA, GRAMA PANCHAYAT LEVEL FEDERATION	PRADIP KUMAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/36891/2025	SORAF ALI KHAN	SANGRAM KESHARI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/36892/2025	RINARANI @ REENARANI GOUTAM	SUMANTA BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/36895/2025	KHAGESWAR AMANTA	SATYAJIT BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/36897/2025	LAXMIDHAR SAHOO	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/36898/2025	DHARAMPUR, GRAM PANCHAYAT LEVEL FEDERATION	PRADIP KUMAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/36900/2025	PRADEEP KUMAR BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/36904/2025	GURUKRUPA COLLEGE OF MEDICAL SCIENCE, NABARPOUR	SAMARENDRA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/36905/2025	VELLORA, GRAMA PANCHAYAT LEVEL FEDERATION	PRADIP KUMAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/36906/2025	GAGAN CHANDRA PRUSTY	SANGRAM KESHARI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/36908/2025	PARSURAM BHUYAN	SAMARENDRA SWAIN	//	
		VS	VS	0	

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341	D-WP(C)/36909/2025	UNION OF INDIA BASUCHAKURAI, GRAMA PANCHAYAT LEVEL FEDERATION BILASORE	VS	// // ()	
342	D-WP(C)/36910/2025	STATE OF ODISHA CHANDRA MOHAN MOHAPATRA	SAMARENDRA SWAIN VS	// // ()	
343	D-WP(C)/36911/2025	UNION OF INDIA AZITA KUMAR GOUDA	ANJAN KUMAR BISWAL VS	// // ()	AOR20220001328C202500016
344	D-WP(C)/36912/2025	STATE OF ODISHA SADANANDAPUR, GRAMA PANCHAYAT LEVEL FEDERATION BILASORE	VS	// // ()	
345	D-WP(C)/36913/2025	STATE OF ODISHA AZITA KUMAR GOUDA	ANJAN KUMAR BISWAL VS	// // ()	AOR20220001328C202500017
346	D-WP(C)/36915/2025	STATE OF ODISHA AZITA KUMAR GOUDA	Anjan Kumar Biswal VS	// // ()	AOR20220001328C202500018
347	D-WP(C)/36916/2025	STATE OF ODISHA MANJULA PATTOJASHI	MAHENDRA KUMAR SAHOO VS	// // ()	
348	D-WP(C)/36917/2025	STATE OF ODISHA RAJIB LOCHAN ACHARYA	SATYAJIT MOHAPATRA (2) VS	// // ()	
349	D-WP(C)/36918/2025	UNION OF INDIA RANJU SAHOO	Dr. Binoda Kumar Mishra VS	// // ()	AOR20220001616C202500118
350	D-WP(C)/36919/2025	STATE OF ODISHA DR SURENDRA SAHOO	Dr. Binoda Kumar Mishra VS	// // ()	AOR20220001616C202500123
351	D-WP(C)/36921/2025	STATE OF ODISHA RASHMI RANJAN PANI	Dr. Binoda Kumar Mishra VS	// // ()	AOR20220001616C202500119
		STATE OF ODISHA		//	

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352	D-WP(C)/36922/2025	MANOJ KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN DHAL VS	// () //	
353	D-WP(C)/36923/2025	PRAMILA KAR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
354	D-WP(C)/36924/2025	RUTUPRASAD SAGARIYA VS ODISHA MINING CORPORATION LTD., BBSR	SUBHADUTTA ROURTRAY VS	// () //	
355	D-WP(C)/36925/2025	KALINGA WARRIORS VS STATE OF ODISHA	Prabodha Chandra Nayak VS	// () //	AOR20220001657C202500119
356	D-WP(C)/36928/2025	BENU DHAR SAMAL VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// () //	AOR20220001616C202500120
357	D-WP(C)/36929/2025	NUTAN KUMAR ROUT VS ODISHA MINING CORPORATION LIMITED, BBSR	SUBHADUTTA ROURTRAY VS	// () //	
358	D-WP(C)/36931/2025	SULOCHANA DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
359	D-WP(C)/36932/2025	BASUDEV PARIDA VS COMMISSIONER CUM SECY, HOME DEPT., BBSR	ULLASH CHANDRA MOHANTY VS	// () //	
360	D-WP(C)/36934/2025	ASHOK KUMAR BISWAL VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// () //	AOR20220001616C202500117
361	D-WP(C)/36935/2025	NANDOL GRAMA PANCHAYAT LEVEL FEDERATIONS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500246
362	D-WP(C)/36936/2025	JAYASHREE DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //	
363	D-WP(C)/36937/2025	CHANDRADEIPUR GRAMA PANCHAYAT LEVEL FEDERATION VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500247

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/36938/2025	SWARUPA BLOCK LEVEL MISHAN SHAKTI, SALIPUR	MITU KUMAR BISWAL	//	AOD20240000430C202500045
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/36939/2025	BAIGUNIA GRAMA PANCHAYAT LEVEL FEDERATION	MINAYACHINTHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/36940/2025	SISIR KUMAR SARANGI	ULLASH CHANDRA MOHANTY	//	
		VS	VS	()	
		COMMISSIONER CUM SECY., FISHERIES AND ANIMAL HUSBANDRY DEPT., BBSR		//	
367	D-WP(C)/36941/2025	PURUNAHAT GPLF	MITU KUMAR BISWAL	//	AOD20240000430C202500047
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/36942/2025	SANJAY KUMAR RAYASINGH	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/36943/2025	TRILOCHANPUR GRAMA PANCHAYAT LEVEL FEDERATION	RESANNA KUMAR BARAL	//	AOR20220001297C202500248
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/36944/2025	SURESH CHANDRA MAHAKUD	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/36945/2025	MADHYAKACHHA GRAMA PANCHAYAT LEVEL FEDERATION	RESANNA KUMAR BARAL	//	AOR20220001297C202500249
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/36946/2025	PABITRA KUMAR BEHERA	GYANA RANJAN SETHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/36947/2025	RAMAKRUSHNAPUR GPLF	MITU KUMAR BISWAL	//	AOD20240000430C202500046
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/36948/2025	KALIPU WARALAXMI	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/36949/2025	STATE OF ODISHA MAHANA GRAMA PANCHAYAT LEVEL FEDERATION	SUSANTA KUMAR BARAL	// //	AOR20220001297C202500250
		VS	VS	()	
376	D-WP(C)/36950/2025	STATE OF ODISHA BASHISTHA DAS	MIHIR KANTA RATH	// //	
		VS	VS	()	
377	D-WP(C)/36951/2025	STATE OF ODISHA BANAMALI KAR	GYANA RANJAN SETHI	// //	
		VS	VS	()	
378	D-WP(C)/36952/2025	STATE OF ODISHA RAISINGURA GPLF	MITU KUMAR BISWAL	// //	AOD20240000430C202500048
		VS	VS	()	
379	D-WP(C)/36953/2025	STATE OF ODISHA RAKAMA GRAMA PANCHAYAT LEVEL FEDERATION	MITU KUMAR BISWAL	// //	
		VS	VS	()	
380	D-WP(C)/36954/2025	STATE OF ODISHA NILIMA PRIYADARSINI DAS	DIPTI RANJAN MOHAPATRA	// //	
		VS	VS	()	
381	D-WP(C)/36955/2025	STATE OF ODISHA SAURI GRAMA PANCHAYAT LEVEL FEDERATION	SUSANTA KUMAR BARAL	// //	AOR20220001297C202500251
		VS	VS	()	
382	D-WP(C)/36956/2025	STATE OF ODISHA SANJUKTA PATNAIK	DIPTI RANJAN MOHAPATRA	// //	
		VS	VS	()	
383	D-WP(C)/36957/2025	STATE OF ODISHA SAKTI RANJAN DASH	SUBHADUTTA ROURAY	// //	
		VS	VS	()	
384	D-WP(C)/36958/2025	ODISHA MINING CORPORATION LTD., BBSR ANADI SWAIN	BIBHU PRASAD MOHANTY	// //	
		VS	VS	()	
385	D-WP(C)/36959/2025	STATE OF ODISHA MAHAJANPUR GPLF	MITU KUMAR BISWAL	// //	AOD20240000430C202500049
		VS	VS	()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/36960/2025	MANOJ KUMAR PAL VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS STATE OF ODISHA	// 0 //	
387	D-WP(C)/36962/2025	CHANDAN KUMAR BARIK VS ODISHA MINING CORPORATION LTD., BBSR	SUBHADUTTA ROUTRAY VS ODISHA MINING CORPORATION LTD., BBSR	// 0 //	
388	D-WP(C)/36964/2025	SASMITA NAYAK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS STATE OF ODISHA	// 0 //	
389	D-WP(C)/36965/2025	ANUSUYA BISWAL VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS STATE OF ODISHA	// 0 //	
390	D-WP(C)/36966/2025	BADASARA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS STATE OF ODISHA	// 0 //	
391	D-WP(C)/36967/2025	SATYABHAMAPUR GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	DEBANKUMAR BARAL VS STATE OF ODISHA	// 0 //	AOR20220001297C202500252
392	D-WP(C)/36968/2025	SANJUKTA ROUTRAY VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS STATE OF ODISHA	// 0 //	
393	D-WP(C)/36969/2025	MEERABAI G.P.L.F. VS STATE OF ODISHA	RAMA CHANDRA JENA VS STATE OF ODISHA	// 0 //	
394	D-WP(C)/36970/2025	TUKUNA SAHU VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS STATE OF ODISHA	// 0 //	
395	D-WP(C)/36971/2025	BHAPUR G.P.LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	AMITAV TRIPATHY VS STATE OF ODISHA	// 0 //	
396	D-WP(C)/36972/2025	PATHARACHAKADA GRAMA PANCHAYAT LEVEL FEDERATION, NAYAGARH VS STATE OF ODISHA	DEBANKUMAR BARAL VS STATE OF ODISHA	// 0 //	
397	D-WP(C)/36973/2025	MADHUSUDAN NAYAK	DIPTI RANJAN MOHAPATRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/36975/2025	RATNAKAR PAL	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/36976/2025	TRUPTIRANI PANDA	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/36977/2025	LATHIPADA G.P.LEVEL FEDERATION, NAYAGARH	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/36978/2025	KASTURABA MAHILA S.H.G. FEDERATION	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/36979/2025	SAMARJIT SAHOO	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/36980/2025	NALITA @ LALITA SAHOO	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		THE REVENUE DIVISIONAL COMMISSIONER, (NORTHERN DIVISION), ODISHA, SAMBALPUR		//	
404	D-WP(C)/36981/2025	BIJIPUR G.P.LEVEL FEDERATION, NAYAGRAH	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/36982/2025	RAMESH CHANDRA JENA	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/36983/2025	ARJUN BEHERA	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/36984/2025	NERADA GRAM PANCHAYAT LEVEL FEDERATION, BIRUDIKER	BIRODKER SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/36985/2025	DHARITRI MUDULI	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/36986/2025	STATE OF ODISHA BAUNSABATI G.P.LEVEL FEDERATION, NAYGARH VS	AMITAV TRIPATHY VS	// // ()	
410	D-WP(C)/36987/2025	STATE OF ODISHA Sourav / STATE And High Court VS	Sourav VS	// // ()	LOD20220000356C202500014
411	D-WP(C)/36988/2025	STATE And High Court PUSPANJALI FILLING STATION, SAMBALPUR VS	BHAWANI SANKAR PANIGRAHI VS	// // ()	
412	D-WPCRL/28060/2025	THE STATE OF ODISHA MAHARSHI PARIDA VS	RAKESH BEHERA VS	// // ()	
413	D-ABLAPL/28006/2025	STATE OF ODISHA SUDAM @ SUDAMA DEHURY VS	PRIYA RANJAN SINGH VS	// // ()	MOTANGA /271 /2025
414	D-ABLAPL/28009/2025	STATE OF ODISHA PUPUN ROUT VS	DHANANJAYA NAYAK VS	// // ()	BARANGA /484 /2025
415	D-ABLAPL/28014/2025	STATE OF ODISHA SANJAYA KUMAR SWAIN VS	AJIT KUMAR PANDA VS	// // ()	
416	D-ABLAPL/28015/2025	STATE OF ODISHA DEBASIS KANTI VS	SURESH KUMAR JENA VS	// // ()	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /246 /2024
417	D-ABLAPL/28016/2025	STATE OF ODISHA SANJUKTA PRADHAN VS	AKSHAYA KUMAR SUBUDHI VS	// // ()	MANCHESWAR P.S. /488 /2025
418	D-ABLAPL/28017/2025	STATE OF ODISHA CHINMAYA SWAIN @ CHINMAYA KUMAR SWAIN VS	ARIJEET MISHRA VS	// // ()	Tantiapal Marine /104 /2025
419	D-ABLAPL/28019/2025	STATE OF ODISHA ABHISHEK TRIPATHY VS	PRIYA RANJAN SINGH VS	// // ()	DHENKANAL TOWN /140 /2024
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/28026/2025	RUPALI MISHRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DARGHA BAZAR /230 /2025 () //	
421	D-ABLAPL/28027/2025	TUKUNA RAJ VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	BANKI /315 /2025 () //	
422	D-ABLAPL/28028/2025	NIRANJAN MOHANTY @ RAJU MOHANTY VS STATE OF ODISHA	ABINASH ROUTRAY VS	MARSHAGHAI /263 /2025 () //	
423	D-ABLAPL/28029/2025	BASTA HEMBRAM VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /129 /2025 () //	AOR20250000001C202500051
424	D-ABLAPL/28030/2025	CHHABINDRA SETHI @ CHABINDRA KUMAR SETHI VS STATE OF ODISHA	ABINASH ROUTRAY VS	PATTAMUNDAI /274 /2025 () //	
425	D-ABLAPL/28032/2025	RANJAN KUMAR NAYAK VS STATE OF ODISHA	AMARENDRA SAHOO VS	JANKIA P.S. /297 /2025 () //	
426	D-ABLAPL/28034/2025	KALU NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /282 /2025 () //	
427	D-ABLAPL/28038/2025	PRAMILA SAHU VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /193 /2017 () //	
428	D-ABLAPL/28040/2025	PRADIPTA MOHANTY VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BALICHANDRAPUR /255 /2025 () //	
429	D-ABLAPL/28041/2025	IMRAN KHAN @ SK IMRAN KHAN VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /152 /2025 () //	
430	D-ABLAPL/28043/2025	ANANTA CHARAN NAYAK VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	NIHALPRASAD /250 /2025 () //	AOR20220001207C202500105
431	D-ABLAPL/28044/2025	MAHABIR BIKRAM KESHARI BARAL	BHABANI SANKAR MISHRA	BALICHANDRAPUR /246 /2025	

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### FILING REPORT AS ON :10/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/28045/2025	SANTOSH JENA	BHABANI SANKAR MISHRA	BALICHANDRAPUR /252 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/28051/2025	LALIT KUMAR MAHANTA	SARADA PRASAD DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/28052/2025 ABLAPL/10765/2025	TUNA @ JHUNA BARIK	JYOTIRMAYA SAHOO	PURIGHAT /322 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/28053/2025	JAYADEV PRADHAN	SAUMYA RANJAN PRADHAN	JAGATPUR /455 /2025	AOD20240000490C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/28054/2025	RAJESH SINGH	SUSANTA KUMAR BARAL	DHAULI PS /193 /2025	AOR20220001297C202500244
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/28057/2025	OPADI RAHUL @ U. RAHUL RAO	MRITUNJAY BANERJEE	BALIAPANDA /151 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/28058/2025	ALLAUDDIN KHAN @ PUNIA	AMULYA RATNA PANDA	DASARATHPUR /96 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/28061/2025	HEMANTA KUMAR NAYAK	SANJIT MISHRA	KHARABEL NAGAR P.S. /315 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/28062/2025	PRAKASHDEEP NAYAK @ PINTU	BISWARANJAN DALAI	SALIPUR /417 /2025	AOR20220003722C202500181
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/28065/2025	MANGALA MAJHI	SAMAPIKA MISHRA	KEONJHAR TOWN /571 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/28067/2025	DINESH KUMAR SAHU	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/28078/2025	STATE OF ODISHA SANKAR BHOI VS	TARA PRASAD MOHAPATRA VS	// SATYABADI /276 /2025 ()	
444	D-ABLAPL/28079/2025	STATE OF ODISHA KANHA BARIK @ TAPAN KUMAR BARIK VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /432 /2025 ()	
445	D-ABLAPL/28080/2025	STATE OF ODISHA SAMEER RANJAN MURMU @ SAMIR MURMU VS	TARA PRASAD MOHAPATRA VS	// UDALA /314 /2025 ()	
446	D-ABLAPL/28081/2025	STATE OF ODISHA MAKAR @ MAKARDHOJA PARIDA VS	SANTOSH KUMAR OJHA VS	// NIKIRAI /286 /2025 ()	
447	D-ABLAPL/28086/2025	STATE OF ODISHA SANKAR MAHAKUD VS	SUSANTA KUMAR TRIPATHY VS	// MANAMUNDA /153 /2025 ()	
448	D-ABLAPL/28088/2025	STATE OF ODISHA SAROJ KUMAR JENA VS	SATRUGHNA DASH (A) VS	// SORO /712 /2025 ()	AOR20220001212C202500032
449	D-ABLAPL/28089/2025	STATE OF ODISHA RAMACHANDRA BHARASAGAR VS	ASUTOSH ROUT VS	// BOLANGIR TOWN /324 /2023 ()	AOD20230000737C202500074
450	D-ABLAPL/28091/2025	STATE OF ODISHA HARI MAJHI VS	SURYAKANTA DWIBEDI VS	// PAIKMAL /299 /2023 ()	AOR20220001245C202500066
451	D-ABLAPL/28092/2025	STATE OF ODISHA BIRENDRA KUMAR SAHOO VS	DIBYA PRAKASH MISHRA VS	// SASON /230 /2025 ()	AOR20220002454C202500118
452	D-ABLAPL/28093/2025	STATE OF ODISHA MANASH CHANDRA BISWAL VS	PARSURAM PANDA VS	// NAIKANI-DIHI /211 /2025 ()	
453	D-ABLAPL/28094/2025	STATE OF ODISHA MAHESHWAR JENA VS	BIJAYA KUMAR BEHERA VS	// BALASORE SADAR /317 /2025 ()	AOR20220003528C202500007
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/09/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/28095/2025	ARDHENDU SEKHAR ROUT VS STATE OF ODISHA	RAMDAS ACHARY VS	PIRAHAT P.S /227 /2025 () //	
455	D-ABLAPL/28096/2025	DILLIP JENA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// () //	AOD20250000560C202500020
456	D-ABLAPL/28101/2025	SOUBHAGYA RANJAN SAMAL VS STATE OF ODISHA	RAMDAS ACHARY VS	PIRAHAT P.S /227 /2025 () //	
457	D-ABLAPL/28105/2025	SUBRAT PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARANGA /484 /2025 () //	
458	D-ABLAPL/28108/2025	GHANASHYAM MAJHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	KHAIRA /250 /2025 () //	
459	D-ABLAPL/28113/2025	TAFIK KHAN @ TOUFIK KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /141 /2025 () //	
460	D-ABLAPL/28114/2025	JULU PRUSTY @ ADITY PRUSTY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	DHENKANAL TOWN /561 /2025 () //	
461	D-ABLAPL/28121/2025	BISHAL ROUT VS STATE OF ODISHA	DHANANJAYA NAYAK VS	BARANGA /484 /2025 () //	
462	D-ABLAPL/28124/2025	NARMADA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	KHAJURIPADA /95 /2023 () //	
463	D-ABLAPL/28146/2025	BHAGIRATHI SAHOO VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	RAGHUNATHPALI /475 /2025 () //	
464	D-ABLAPL/28153/2025	RAJA JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /588 /2022 () //	AOD20240000242C202500218
465	D-ABLAPL/28155/2025	SUNIL BARIK	SATYABRATA DASH	BHARATPUR PS /451 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
466	D-ABLAPL/28157/2025	STATE OF ODISHA PANCHU JENA	SANTOSH KUMAR MAHANTY	// KABISURYANAGAR /588 /2022	AOD20240000242C202500219
		VS	VS	()	
467	D-ABLAPL/28165/2025	STATE OF ODISHA SUBHAM MALLICK	ALOK KUMAR MOHAPATRA	// PURIGHAT /315 /2025	
		VS	VS	()	
468	D-ABLAPL/28173/2025	STATE OF ODISHA BABUL NAYAK @ KUNA	SMRUTI RANJAN ROUT	// / /0	
		VS	VS	()	
469	D-ABLAPL/28174/2025	STATE OF ODISHA HAPAN @ SWADHEEN NAYAK	SMRUTI RANJAN ROUT	// KAKATAPUR /259 /2025	
		VS	VS	()	
470	D-ABLAPL/28176/2025	STATE OF ODISHA BIBHUTI NAYAK	SANJAY KUMAR PATTANAİK	// ATHGARH /234 /2025	
		VS	VS	()	
471	D-ABLAPL/28178/2025	STATE OF ODISHA RAKESH KUMAR JENA	SUSMITA MOHANTY	// / /	AOD20250001071C202500005
		VS	VS	()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :10/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/17/2023 CRLMA/17/2023	HEMANTA KUMAR SAHOO MP	GOPINATH MISHRA	35/2025
2	D-CRP/36901/2025 CRP/ /	KAMARAPU NEELAVENI MP	PRAVAT RANJAN SUTAR	70/2025
3	D-LAA/36845/2025 LAA/ /	MADHUSUDAN NAIK MP	DHANANJAYA MUND	172/2025
4	D-LAA/36845/2025 LAA/ /	MADHUSUDAN NAIK MP	DHANANJAYA MUND	173/2025
5	D-LAA/36845/2025 LAA/ /	MADHUSUDAN NAIK MP	DHANANJAYA MUND	174/2025
6	D-JCRLA/37027/2024 JCRLA/193/2024	JAWAHARLAL BISWAKARMA MP	ADV.	260/2025
7	D-JCRLA/6828/2024 JCRLA/32/2024	DUNAMI@ DUNA KONDAKEL@TANDAKEL MP	ADV.	261/2025
8	D-JCRLA/51/2023 JCRLA/51/2023	RAMESH@PRAVAT DEHURY MP	ADV.	262/2025
9	D-JCRLA/51/2023 JCRLA/51/2023	RAMESH@PRAVAT DEHURY MP	ADV.	263/2025
10	D-CONTC/8811/2023 CONTC/8811/2023	DR.SWORUPA NANDA MALLIK MP	SUMETRA MOHANTY, M/S TARUN PATTNAIK.	350/2025
11	D-CONTC/32454/2025 CONTC/ /	SUKADEV PRUSTY MP	SOMA PATNAIK	351/2025
12	D-TRP(C)/36736/2025 TRP(C)/ /	SONALI MOHANTY MP	SUSANTA KUMAR ROUT	351/2025
13	D-TRP(C)/36801/2025 TRP(C)/ /	TAPASWINI RAY MP	SANJIT MISHRA	352/2025
14	D-TRP(C)/35855/2025 TRP(C)/316/2025	DHARITREE DAS MP	PRAGYAN NALINI NAYAK	353/2025
15	D-TRP(C)/36832/2025 TRP(C)/ /	TRIPTI DAS MP	GOUTAM KUMAR ACHARYA, (SR. ADV.)	354/2025
16	D-TRP(C)/36927/2025 TRP(C)/ /	SANDEEPTA MOHANTY MP	HEMANT KU. TRIPATHY	355/2025
17	D-RPFAM/36781/2025 RPFAM/ /	PRADEEP KUMAR BISWAL MP	SUPRIYO RANJAN MAHAPATRA	412/2025
18	D-RPFAM/36855/2025 RPFAM/ /	SOURAV KUMAR PANDA MP	ABHILASH MISHRA	413/2025
19	D-RPFAM/36879/2025 RPFAM/ /	RAKESH KUMAR PRUSTY MP	AMIYA KUMAR MOHANTY	414/2025
20	D-CMAPL/36933/2025 CMAPL/ /	RANJIT BANCHHOR@RANJI BANCHHOR MP	ACHYUTANANDA PATTANAIAK	474/2025
21	D-CMAPL/36933/2025 CMAPL/ /	RANJIT BANCHHOR@RANJI BANCHHOR MP	ACHYUTANANDA PATTANAIAK	475/2025
22	D-MATA/12562/2024 MATA/122/2024	MITRAVANU DAS MP	SANJIB KUMAR BHANJADEO	510/2025
23	D-MATA/36902/2025 MATA/ /	MANASA KUMAR SATPATHY MP	NIRANJAN SINGH (1)	511/2025
24	D-FAO/36798/2025 FAO/ /	MANAGER,LEGAL, CHOLA MANDALAM MP	GENERAL INSURANCE CO. LTD.,KHORDHA	820/2025
25	D-FAO/36802/2025 FAO/ /	MANAGER LEGAL, M/S. CHOLAMANDALAM MP	ORISSA GENERAL INSURANCE CO. LTD.,KHURDA	821/2025
26	D-FAO/36804/2025	D.M., M/S. ORIENTAL INSURANCE CO. LTD. MP	PRAMOD KUMAR TRIPATHY	

	FAO/ /	MP		822/2025
27	D-BLAPL/18470/2025 BLAPL/6454/2025	LATA DIGAL MP		934/2025
28	D-BLAPL/19983/2024 BLAPL/6850/2024	PRASANT KUMAR NAYAK@MITA MP	BISWORANJAN SWAIN	935/2025
29	D-BLAPL/24686/2025 BLAPL/8562/2025	GOLAP CHANDRA HANSDA MP	NIRANJAN LENKA	936/2025
30	D-BLAPL/27205/2025 BLAPL/9337/2025	RAMA KULDEEP @ RAMO KULDIP MP	ABHIJIT MOHANTY	937/2025
31	D-BLAPL/30145/2024 BLAPL/11329/2024	ARUN SHAJU @ HENRY JOHNSON ARUN SHAJU MP		938/2025
32	D-CRLREV/28022/2025 CRLREV/ /	PRADEEP NAIK MP	ABHILASH MISHRA	985/2025
33	D-CRLREV/28077/2025 CRLREV/ /	PRANATI MAJHI MP	BHABANI SHANKAR DASPARIDA	986/2025
34	D-CRLREV/28076/2025 CRLREV/ /	RANGALATA NAYAK MP	PRIYA RANJAN MISHRA	987/2025
35	D-CRLREV/24024/2025 CRLREV/506/2025	ANGURBALA SAHU@SAHOO MP	KULDEEP MOHANTY	988/2025
36	D-CRLREV/28115/2025 CRLREV/ /	MAHANI MOHARANA MP	PURNA CHANDRA MOHARANA	989/2025
37	D-CRLREV/28115/2025 CRLREV/ /	MAHANI MOHARANA MP	PURNA CHANDRA MOHARANA	990/2025
38	D-CRLREV/28136/2025 CRLREV/ /	SUBASH CHANDRA MANTRY @ SUBHASH CHANDRA MANTRY MP	KESHAVANANTH MOO	991/2025
39	D-CRLREV/28138/2025 CRLREV/ /	JYOTI RANJAN BARIK MP	RAGHUNATH DASMOHAPATRA	992/2025
40	D-CRLREV/28152/2025 CRLREV/ /	PRATIMA SAHU MP	JANMEJAYA KATIKIA	993/2025
41	D-CRLREV/28152/2025 CRLREV/ /	PRATIMA SAHU MP	JANMEJAYA KATIKIA	994/2025
42	D-CRLREV/28164/2025 CRLREV/ /	PRASANTA KUMAR SAHU MP	UMA CHARAN MISHRA	995/2025
43	D-CRLREV/28168/2025 CRLREV/ /	NALINI KUMAR BHUYAN MP	PRAVASH CHANDRA JENA	996/2025
44	D-RSA/361/2004 RSA/361/2004	GAJENDRA SAHU MP	M/S A.P. BOSE	1287/2025
45	D-RSA/295/2023 RSA/295/2023	KESHARI THATI MP		1288/2025
46	D-RSA/295/2023 RSA/295/2023	KESHARI THATI MP		1289/2025
47	D-RSA/32/2023 RSA/32/2023	SUDESHNA DEI MP	M/S NRUSINGHA NANDA MAHAPATRA,P.K.KHUNTIA,AKHAYA MISHRA	1290/2025
48	D-RSA/35608/2024 RSA/309/2024	PRABHAT KUMAR MAHAPATRA MP	DEEPALI MAHAPATRA	1291/2025
49	D-RSA/35608/2024 RSA/309/2024	PRABHAT KUMAR MAHAPATRA MP	DEEPALI MAHAPATRA	1292/2025
50	D-RSA/35608/2024 RSA/309/2024	PRABHAT KUMAR MAHAPATRA MP	DEEPALI MAHAPATRA	1293/2025
51	D-RSA/36793/2025 RSA/ /	DR. SURESH CHANDRA MISHRA MP	JAGYAN BALK MOHANTY	1294/2025
52	D-RSA/371/2022 RSA/371/2022	ABHILIPSHA PADHI@PADHY MP	ASHOK KUMAR MOHAPATRA	1295/2025
53	D-RSA/371/2022 RSA/371/2022	ABHILIPSHA PADHI@PADHY MP	ASHOK KUMAR MOHAPATRA	1296/2025
54	D-RSA/225/2017 RSA/225/2017	RAMCHANDRA BEHERA MP	M/S.SOUMYA MISHRA	1297/2025
55	D-RSA/225/2017 RSA/225/2017	RAMCHANDRA BEHERA MP	M/S.SOUMYA MISHRA	1298/2025
56	D-RSA/225/2017 RSA/225/2017	RAMCHANDRA BEHERA MP	M/S.SOUMYA MISHRA	1299/2025
57	D-RSA/13712/2025 RSA/178/2025	KISHORE CHANDRA NANDA MP	ANAM CHARAN PANDA	1300/2025

58	D-RSA/36963/2025 RSA/ /	INDUMATI CHOUDHURY MP	RABINDRA KUMAR SAHOO	1301/2025
59	D-CMP/35383/2025 CMP/1367/2025	KAILASH CHANDRA BEHERA MP	JATINDRA KUMAR MOHAPATRA	1504/2025
60	D-CMP/36789/2025 CMP/ /	SUBASH CHANDRA MALLICK MP	GANESH PRASAD SAMAL	1505/2025
61	D-CMP/544/2025 CMP/47/2025	RURAL INSTITUTE OF HIGHER COLLEGE., BALASORE, BHOGRAI MP		1506/2025
62	D-ABLAPL/38030/2024 ABLAPL/14835/2024	GYANARANJAN SWAIN MP		1680/2025
63	D-ABLAPL/35898/2024 ABLAPL/13646/2024	RAJESH KHAN MP		1681/2025
64	D-ABLAPL/21131/2025 ABLAPL/8359/2025	BIBEKANANDA NAIK MP		1682/2025
65	D-ABLAPL/21542/2025 ABLAPL/8609/2025	RATNAKAR PRADHAN MP		1683/2025
66	D-ABLAPL/3173/2020 ABLAPL/3173/2020	HEMALATA BHITIRIA MP	PRIYARANJAN MISHRA	1684/2025
67	D-ABLAPL/9187/2025 ABLAPL/3536/2025	RAJGOPAL GIRI MP		1685/2025
68	D-ABLAPL/5332/2020 ABLAPL/5332/2020	NAZIM KHAN @ LALA MP		1686/2025
69	D-ABLAPL/20636/2025 ABLAPL/8184/2025	BINOD SAHOO MP		1687/2025
70	D-ABLAPL/312/2021 ABLAPL/312/2021	SUKANTA NAHAK MP	BIJAYA KUMAR SAHOO	1688/2025
71	D-ABLAPL/16172/2025 ABLAPL/7046/2025	RAGHUNATH BANARJEE MP		1689/2025
72	D-ABLAPL/18253/2025 ABLAPL/7321/2025	BALARAM SETHI MP		1690/2025
73	D-ABLAPL/28088/2025 ABLAPL/ /	SAROJ KUMAR JENA MP	SATRUGHNA DASH (A)	1691/2025
74	D-ABLAPL/24207/2025 ABLAPL/9489/2025	MUNA @ SAROJ KUMAR SAHOO MP	ABHIJIT MOHANTY	1692/2025
75	D-ABLAPL/23479/2025 ABLAPL/9339/2025	SANJAYA KUMAR GHOSH MP	ABHIJIT MOHANTY	1693/2025
76	D-ABLAPL/24208/2025 ABLAPL/9491/2025	MUNA @ SAROJ KUMAR SAHOO MP	ABHIJIT MOHANTY	1694/2025
77	D-ABLAPL/24772/2025 ABLAPL/9941/2025	SANKET KUMAR PATRA MP		1695/2025
78	D-ABLAPL/14290/2025 ABLAPL/5590/2025	SUNIL MAHARANA @ NANDU MP		1696/2025
79	D-CRLA/28012/2025 CRLA/ /	RUPAK DIGAL MP	DIPAK RANJAN MISHRA	2502/2025
80	D-CRLA/28012/2025 CRLA/ /	RUPAK DIGAL MP	DIPAK RANJAN MISHRA	2503/2025
81	D-CRLA/28012/2025 CRLA/ /	RUPAK DIGAL MP	DIPAK RANJAN MISHRA	2504/2025
82	D-CRLA/10153/2025 CRLA/437/2025	SURESH PANDA MP	BISWORANJAN SWAIN	2505/2025
83	D-CRLA/23230/2025 CRLA/899/2025	DR. PATITAPABAN BARIK MP	HEMANTA KUMAR MUND	2506/2025
84	D-CRLA/3288/2024 CRLA/395/2024	RAMESH BEHERA MP	KEDAR KUMAR DASH	2507/2025
85	D-CRLA/340/2003 CRLA/340/2003	BIJAY MALLICK MP	DEVASHIS PANDA	2508/2025
86	D-CRLA/340/2003 CRLA/340/2003	BIJAY MALLICK MP		2509/2025
87	D-CRLA/681/2011 CRLA/681/2011	MURALIDHAR SAHU MP	M/S.HIMANSU SEKHAR MISHRA	2510/2025
88	D-CRLA/1244/2023 CRLA/1244/2023	SIBA@SIBARAM NAIK MP	DEBASIS SARANGI, ( MR.MANAS CHAND)	2511/2025
89	D-CRLA/14188/2025	PADMALOCHAN BARIK	PRAKASH KUMAR MISHRA	

	CRLA/671/2025	MP		2512/2025
90	D-CRLA/25437/2025	JUGANTA RANA	BIPLAB KUMAR DASH	
	CRLA/ /	MP		2513/2025
91	D-CRLA/28118/2025	SANJIT HARPAL	JNYANANANDA PANDA	
	CRLA/ /	MP		2514/2025
92	D-CRLA/28122/2025	SISIR KUMAR BEHERA	BYOMOKESH SAHOO	
	CRLA/ /	MP		2515/2025
93	D-CRLA/28122/2025	SISIR KUMAR BEHERA	BYOMOKESH SAHOO	
	CRLA/ /	MP		2516/2025
94	D-CRLA/188/2020	KAINCHA @ RABINDRA KHATUA	NIRANJAN LENKA	
	CRLA/188/2020	MP		2517/2025
95	D-CRLA/28127/2025	SANATAN NAIK	BIBHU PRASAD MOHANTY	
	CRLA/ /	MP		2518/2025
96	D-CRLA/28127/2025	SANATAN NAIK	BIBHU PRASAD MOHANTY	
	CRLA/ /	MP		2519/2025
97	D-CRLA/28127/2025	SANATAN NAIK	BIBHU PRASAD MOHANTY	
	CRLA/ /	MP		2520/2025
98	D-CRLA/27994/2025	DIPTIMAN SAHU	GOURAV MOHANTY	
	CRLA/ /	MP		2521/2025
99	D-CRLA/975/2023	NILAMANI @ NILA DAS	RESHMA BEHERA	
	CRLA/975/2023	MP		2522/2025
100	D-CRLA/28166/2025	BHILU @ SAMAYA MURMU	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		2523/2025
101	D-CRLA/28166/2025	BHILU @ SAMAYA MURMU	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		2524/2025
102	D-CRLMC/28035/2025	JOGENDRA PARIDA	AKSHYA KUMAR SUBUDHI	
	CRLMC/ /	MP		2546/2025
103	D-CRLMC/28037/2025	ASHIS KUMAR JENA	PRATIK DASH	
	CRLMC/ /	MP		2547/2025
104	D-CRLMC/28039/2025	SATYA RANJAN SAHOO	AKSHAYA KUMAR SAHOO	
	CRLMC/ /	MP		2548/2025
105	D-CRLMC/28049/2025	MUKESH MAHALING	SOUMIK SPANDAN TRIPATHY	
	CRLMC/ /	MP		2549/2025
106	D-CRLMC/28056/2025	PRADIP KUMAR SENAPATI	SUPRIYO RANJAN MAHAPATRA	
	CRLMC/ /	MP		2550/2025
107	D-CRLMC/26308/2025	SHUBHAM NAIK@GUDU NAIK	SANDEEP RAJ PANDA	
	CRLMC/3536/2025	MP		2551/2025
108	D-CRLMC/24751/2025	SANJAY SAMAL		2552/2025
	CRLMC/3286/2025	MP		
109	D-CRLMC/27254/2025	GYANENDRA DAS	KEDAR CHANDRA SARANGI	
	CRLMC/ /	MP		2553/2025
110	D-CRLMC/28082/2025	RAMACHANDRA SAHOO @ SAHU	BHABANI SHANKAR DASPARIDA	
	CRLMC/ /	MP		2554/2025
111	D-CRLMC/28083/2025	ABANI KUMAR MOHANTY	ANSHUMAN RAY	
	CRLMC/ /	MP		2555/2025
112	D-CRLMC/28107/2025	AJIT SUNA	SIDHARTHA DAS	
	CRLMC/ /	MP		2556/2025
113	D-CRLMC/28112/2025	NIRANJAN PANDA	KABIRAJ PRADHAN	
	CRLMC/ /	MP		2557/2025
114	D-CRLMC/28111/2025	AKASH BEHERA	PRAKASH CHANDRA DASH	
	CRLMC/ /	MP		2558/2025
115	D-CRLMC/28116/2025	AKASH BEHERA	PRAKASH CHANDRA DASH	
	CRLMC/ /	MP		2559/2025
116	D-CRLMC/28123/2025	GUNA PALATASINGH@GUNA SINGH	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		2560/2025
117	D-CRLMC/28129/2025	SARAT CHANDRA SAHU	AKHYAYA KUMAR MISRA	
	CRLMC/ /	MP		2561/2025
118	D-CRLMC/28134/2025	RITESH KUMAR	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		2562/2025
119	D-CRLMC/28134/2025	RITESH KUMAR	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		2563/2025
120	D-CRLMC/28147/2025	M/S ORISSA RICE MILL PVT. LTD., JAJPURNIRANJAN PANDA		
	CRLMC/ /	MP		2564/2025

121	D-CRLMC/24351/2025 CRLMC/3152/2025	BUDHIA @ BUDHESWAR BAIRIGANJAN @ SUDARSHAN BAIRIGANJAN MP		2565/2025
122	D-CRLMC/24965/2025 CRLMC/3268/2025	RATIKANTA BEURA MP		2566/2025
123	D-CRLMC/28161/2025 CRLMC/ /	AMIT NAYAK @ AMIT KUMAR NAYAK MP	KASHINATH PATTNAIK	2567/2025
124	D-WA/36697/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	3870/2025
125	D-WA/36697/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	3871/2025
126	D-WA/36698/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTNAIK,A.G.A	3872/2025
127	D-WA/36698/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTNAIK,A.G.A	3873/2025
128	D-WA/36699/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTNAIK,A.G.A	3874/2025
129	D-WA/36699/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATTNAIK,A.G.A	3875/2025
130	D-WA/39115/2024 WA/2473/2024	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	3876/2025
131	D-WA/49797/2024 WA/3195/2024	RANJAN KUMAR PRAHARAJ MP	CHAKRADHAR SINGH	3877/2025
132	D-WA/36870/2025 WA/ /	SHREE JAGANNATH TEMPLE, PURI MP	SUNSHINE ANAND SWAIN	3878/2025
133	D-WA/36870/2025 WA/ /	SHREE JAGANNATH TEMPLE, PURI MP	SUNSHINE ANAND SWAIN	3879/2025
134	D-WA/36961/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3880/2025
135	D-WA/36961/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	3881/2025
136	D-WP(C)/3020/2020 WP(C)/3020/2020	SUJATA SUKLA MP	B.B.SWAIN	15445/2025
137	D-WP(C)/35003/2025 WP(C)/24492/2025	NISHI KANTA RAY MP	KUNAL KUMAR SWAIN	15446/2025
138	D-WP(C)/36707/2025 WP(C)/25100/2025	AMULYA RANJAN SWAIN MP	MANOJA KUMAR KHUNTIA	15447/2025
139	D-WP(C)/36715/2025 WP(C)/25125/2025	MAYURBHANJ SHAKTI SANGHA MP	BUDHADEV ROUSTRAY	15448/2025
140	D-WP(C)/36712/2025 WP(C)/ /	BARIGOLA GRAMA PANCHAYAT LEVEL MP	SUKANTA KUMAR BARAL	15449/2025
141	D-WP(C)/36718/2025 WP(C)/ /	JAYANTA KUMAR ROUT MP	DEEPAK RANJAN PARIDA	15450/2025
142	D-WP(C)/36720/2025 WP(C)/ /	JAYANTA KUMAR ROUT MP	DEEPAK RANJAN PARIDA	15451/2025
143	D-WP(C)/36722/2025 WP(C)/ /	MURALIDHAR PRADHAN MP	RABINARAYAN NAYAK	15452/2025
144	D-WP(C)/36725/2025 WP(C)/ /	JAYANTA KUMAR ROUT MP	DEEPAK RANJAN PARIDA	15453/2025
145	D-WP(C)/36721/2025 WP(C)/ /	NARADA GRAMA PANCHAYAT LEVEL MP	SUKANTA KUMAR BARAL	15454/2025
146	D-WP(C)/36729/2025 WP(C)/ /	JAYANTA KUMAR ROUT MP	DEEPAK RANJAN PARIDA	15455/2025
147	D-WP(C)/24399/2025 WP(C)/16916/2025	PRAMOD KUMAR NAYAK MP	PRABODHA CHANDRA NAYAK	15456/2025
148	D-WP(C)/36723/2025 WP(C)/ /	SISUA GRAMA PANCHAYAT LEVEL MP	SUKANTA KUMAR BARAL	15457/2025
149	D-WP(C)/34711/2025 WP(C)/24551/2025	M/S TATA PROJECTS LIMITED, BBSR MP	ISHWAR MOHANTY	15458/2025
150	D-WP(C)/36724/2025 WP(C)/ /	SUDHAKHANDA GRAMA PANCHAYAT LEVEL MP	SUKANTA KUMAR BARAL	15459/2025
151	D-WP(C)/31532/2025 WP(C)/22003/2025	M. SUDHARANI MP	SUKANTA KUMAR DALAI	15460/2025
152	D-WP(C)/35853/2025	JALLARPUR GRAM PANCHAYAT LEVEL MP	SUKANTA KUMAR DALAI	

	WP(C)/24982/2025	MP		15461/2025
153	D-WP(C)/35860/2025 WP(C)/24976/2025	KANAS BLOCK LEVEL FEDERATION, PURSUKANTA KUMAR DALAI MP		15462/2025
154	D-WP(C)/36726/2025 WP(C)/ /	BALISAHU GRAMA PANCHAYAT LEVEL FEDERATION KUMAR BARAL MP		15463/2025
155	D-WP(C)/36727/2025 WP(C)/ /	SIDHO GRAMA PANCHAYAT LEVEL FEDERATION KUMAR BARAL MP		15464/2025
156	D-WP(C)/24860/2025 WP(C)/17127/2025	PRATIVA MANJARI PARIDA SAROJA KANTA SAMAL MP		15465/2025
157	D-WP(C)/36743/2025 WP(C)/ /	PASCHIMAKACHHA GRAMA PANCHAYAT SUBSIDIARY KUMAR BARAL MP		15466/2025
158	D-WP(C)/29972/2025 WP(C)/21034/2025	PRASANA KUMAR MANGARAJ SRINIVAS MOHANTY MP		15467/2025
159	D-WP(C)/29972/2025 WP(C)/21034/2025	PRASANA KUMAR MANGARAJ SATYA RANJAN MULIA MP		15468/2025
160	D-WP(C)/36744/2025 WP(C)/ /	PIKOLA GRAMA PANCHAYAT LEVEL FEDERATION KUMAR BARAL MP		15469/2025
161	D-WP(C)/28215/2025 WP(C)/19840/2025	ABINASH SAMANTA MP		15470/2025
162	D-WP(C)/36745/2025 WP(C)/ /	TARITO GRAMA PANCHAYAT LEVEL FEDERATION KUMAR BARAL MP		15471/2025
163	D-WP(C)/54568/2024 WP(C)/319/2025	RAKESH MISHRA BISWABIJAYABAXI ACHARYA MP		15472/2025
164	D-WP(C)/36746/2025 WP(C)/ /	ODASINGH GRAMA PANCHAYAT LEVEL FEDERATION KUMAR BARAL MP		15473/2025
165	D-WP(C)/19806/2025 WP(C)/13562/2025	PHAKIR MOHAN NAIK NIROD KUMAR SAHU MP		15474/2025
166	D-WP(C)/36747/2025 WP(C)/ /	RATILO GRAMA PANCHAYAT LEVEL FEDERATION KUMAR BARAL MP		15475/2025
167	D-WP(C)/36757/2025 WP(C)/25150/2025	LAXMIDHAR DALAI SOUMYA MISHRA MP		15476/2025
168	D-WP(C)/36763/2025 WP(C)/ /	SISIR KUMAR SAHOO PURNA CHANDRA DAS MP		15477/2025
169	D-WP(C)/36748/2025 WP(C)/ /	NAIGUAN GRAMA PANCHAYAT LEVEL FEDERATION KUMAR BARAL MP		15478/2025
170	D-WP(C)/25098/2025 WP(C)/17333/2025	BIRENDRA KUMAR PADHI ASHIS KUMAR MISHRA MP		15479/2025
171	D-WP(C)/29247/2025 WP(C)/20685/2025	ASHISA KUMAR MAHARANA MP		15480/2025
172	D-WP(C)/36749/2025 WP(C)/ /	TENTOL GRAMA PANCHAYAT LEVEL FEDERATION KUMAR BARAL MP		15481/2025
173	D-WP(C)/36783/2025 WP(C)/ /	DIGAMBAR PRADHAN BISWAMBAR MOHANTY MP		15482/2025
174	D-WP(C)/36784/2025 WP(C)/25153/2025	M/S GATIH LOGISTICS, CUTTACK SAGARIKA SAHOO MP		15483/2025
175	D-WP(C)/35679/2024 WP(C)/20300/2024	T. PRASAD RAO DORA M/S KALIPRASAD NANDA, DEBADIPTA PANIGRAHI MP		15484/2025
176	D-WP(C)/36759/2025 WP(C)/ /	CHHANIPUR GRAMA PANCHAYAT LEVEL FEDERATION KUMAR BARAL MP		15485/2025
177	D-WP(C)/36791/2025 WP(C)/ /	SAJANAGARH G.P.LEVEL FEDERATION, BALASWAMI JENA MP		15486/2025
178	D-WP(C)/36792/2025 WP(C)/ /	THE GENERAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD., BBSR MP		15487/2025
179	D-WP(C)/36760/2025 WP(C)/ /	BAHUGRAM GRAMA PANCHAYAT LEVEL FEDERATION KUMAR BARAL MP		15488/2025
180	D-WP(C)/36795/2025 WP(C)/ /	SHRIRAM GENERAL INSURANCE COMPANY LTD., BBSR MP		15489/2025
181	D-WP(C)/36761/2025 WP(C)/ /	MALASASAN GRAMA PANCHAYAT LEVEL FEDERATION KUMAR BARAL MP		15490/2025
182	D-WP(C)/36799/2025 WP(C)/ /	PRADEEP KUMAR DASH AJAYA KUMAR MOHARANA MP		15491/2025
183	D-WP(C)/34273/2025 WP(C)/23810/2025	LILABATI SAMAL MP		15492/2025

184	D-WP(C)/36762/2025 WP(C)/ /	MIRZAPUR GRAMA PANCHAYAT LEVEL FEDERATION MP	SUSANTA KUMAR BARAL	15493/2025
185	D-WP(C)/36803/2025 WP(C)/ /	SHUSANTA KALAS MP	PRADEEP KUMAR MOHANTY	15494/2025
186	D-WP(C)/36805/2025 WP(C)/ /	SUBHASMITA JENA MP	AJAYA KUMAR MOHARANA	15495/2025
187	D-WP(C)/36764/2025 WP(C)/ /	KATARAPA GRAMA PANCHAYAT LEVEL FEDERATION MP	SUSANTA KUMAR BARAL	15496/2025
188	D-WP(C)/36765/2025 WP(C)/ /	CHAMPATI GRAMA PANCHAYAT LEVEL FEDERATION MP	SUSANTA KUMAR BARAL	15497/2025
189	D-WP(C)/36806/2025 WP(C)/ /	RENUBALA BISWAL MP	GYANA RANJAN MAHAPATRA	15498/2025
190	D-WP(C)/36807/2025 WP(C)/ /	SANATAN PRADHAN MP	SOURAV SUMAN BHUYAN	15499/2025
191	D-WP(C)/36766/2025 WP(C)/ /	GOPINATHPUR GRAMA PANCHAYAT LEVEL FEDERATION MP	SUSANTA KUMAR BARAL	15500/2025
192	D-WP(C)/4488/2024 WP(C)/2484/2024	M/S. H.S. CARRIER PVT. LTD. CUTTACK MP	JAYDEEP PAL	15501/2025
193	D-WP(C)/49943/2024 WP(C)/30323/2024	KIRANLAXMI INFRA PROJECTS, BBSR MP	BIBHUTI KESHARI BISWAL	15502/2025
194	D-WP(C)/36810/2025 WP(C)/ /	SUBARNA MAHASNGHA MISSION SHAKTI MP	FEDERATION BALIKUDA LEVEL FEDERATION WOMEN S.H.G	15503/2025
195	D-WP(C)/36811/2025 WP(C)/ /	CHORMARA GRAMA PANCHAYAT LEVEL FEDERATION MP	BALASORE	15504/2025
196	D-WP(C)/36813/2025 WP(C)/ /	KULIDA, GRAMA PANCHAYAT LEVEL FEDERATION MP	BALASORE	15505/2025
197	D-WP(C)/20248/2025 WP(C)/13843/2025	KRUSHNA JIBAN DASH MP	MANOJ KUMAR MOHANTY	15506/2025
198	D-WP(C)/36814/2025 WP(C)/ /	JAMUDIAH G.P.LEVEL FEDERATION, BALASORE MP	PRATEEK DASH	15507/2025
199	D-WP(C)/14738/2025 WP(C)/10387/2025	RANJAN ROUT MP	KOUSIK ANANDA GURU	15508/2025
200	D-WP(C)/36817/2025 WP(C)/ /	SABITRI SAHOO MP	HARI KRUSHNA PANIGRAHI	15509/2025
201	D-WP(C)/36767/2025 WP(C)/ /	JYOTI FEDERATION BALIKUDA BLOCK, JAGATSINGHPUR MP	KAMALAKANTA MAHANTA	15510/2025
202	D-WP(C)/11557/2025 WP(C)/8275/2025	SUDARSAN RAJ MP	KOUSIK ANANDA GURU	15511/2025
203	D-WP(C)/27132/2025 WP(C)/20006/2025	BIGYAN MIHIR ROUT MP	SASWATI MOHAPATRA	15512/2025
204	D-WP(C)/36820/2025 WP(C)/ /	SANTOSHI PRIYADARSHINEE MP	RAMDAS ACHARY	15513/2025
205	D-WP(C)/36824/2025 WP(C)/ /	SWETA DHRUBA PANIGRAHI MP	TANMAY MISHRA	15514/2025
206	D-WP(C)/36768/2025 WP(C)/ /	KUJANGA JYOTI, KUJANGA, JAGATSINGHPUR MP	RAJIV KUMAR MAHANTA	15515/2025
207	D-WP(C)/1037/2022 WP(C)/1037/2022	BRUNDABAN SWAIN MP		15516/2025
208	D-WP(C)/38077/2020 WP(C)/38077/2020	SADASIBA PANDA MP	AKHAYA KUMAR MISHRA	15517/2025
209	D-WP(C)/29207/2020 WP(C)/29207/2020	KISHORE KUMAR NAYAK MP		15518/2025
210	D-WP(C)/36827/2025 WP(C)/ /	DARADA, G.P.LEVEL FEDERATION, BALASORE MP	PRATEEK DASH	15519/2025
211	D-WP(C)/36828/2025 WP(C)/ /	KAMALAKANTA SAMAL MP	ATMAJIT MANMITH DAS	15520/2025
212	D-WP(C)/36769/2025 WP(C)/ /	SRIDHAR SINGH MP	SUSANTA SEKHAR MOHAPATRA	15521/2025
213	D-WP(C)/36829/2025 WP(C)/ /	BIBEKANANDA CHOUHAN MP	TAPOBANTA BARIK	15522/2025
214	D-WP(C)/34439/2025 WP(C)/24127/2025	PRITI PARAG MP	ALOK KUMAR PANDA	15523/2025
215	D-WP(C)/4690/2023	RISHANSH KUMAR VAIDYA	MANOJ VERMA	

	WP(C)/4690/2023	MP		15524/2025
216	D-WP(C)/36770/2025 WP(C)/ /	GITA RANI SINGH MP	SUSANTA SEKHAR MOHAPATRA	15525/2025
217	D-WP(C)/36831/2025 WP(C)/ /	KAILASH CHANDRA PRUSTY @ K.C.PRUSTY MP	SUBHASIS MOHAPATRA	15526/2025
218	D-WP(C)/36834/2025 WP(C)/ /	SABITA MAJHI MP	SATYAJIT MOHAPATRA (2)	15527/2025
219	D-WP(C)/36771/2025 WP(C)/ /	JYOTI MAHASANGHA, BIRIDI MP	RAJIV KUMAR MAHANTA	15528/2025
220	D-WP(C)/36837/2025 WP(C)/25156/2025	BINOD CHANDRA PADHI MP	SOUMYA MISHRA	15529/2025
221	D-WP(C)/36838/2025 WP(C)/ /	JAGA REDDY MP	ATMAJIT MANMITH DAS	15530/2025
222	D-WP(C)/36839/2025 WP(C)/ /	LOKANATH JENA MP	SATYABRATA MOHANTY (1)	15531/2025
223	D-WP(C)/24623/2024 WP(C)/14089/2024	PRATAP CHANDRA SAHU MP	LAXMIKANTA MOHANTY	15532/2025
224	D-WP(C)/36772/2025 WP(C)/ /	JAHADA GRAMA PANCHAYAT LEVEL FEDERATION MP	RAJIV KUMAR MAHANTA	15533/2025
225	D-WP(C)/36842/2025 WP(C)/ /	LAXMINARAYAN MAHILA SANGHA, BALASORE MP	RAJESH CHANDRA JENA	15534/2025
226	D-WP(C)/36773/2025 WP(C)/ /	SABITRI JENA MP	SUSANTA SEKHAR MOHAPATRA	15535/2025
227	D-WP(C)/36846/2025 WP(C)/ /	BISWASHANTI MAHASANGHA MISSION SHANTI CHANDRA MP	SHANTI CHANDRA JENA	15536/2025
228	D-WP(C)/26699/2025 WP(C)/18449/2025	RASESWARI BAG MP	RAJIB RATH	15537/2025
229	D-WP(C)/36847/2025 WP(C)/ /	PATRAJHADA G.P. LEVEL FEDERATION, BALASORE MP	PRANAV RATH	15538/2025
230	D-WP(C)/36848/2025 WP(C)/ /	RABI SANKAR PRASAD MP	SUBHENDU KUMAR NAYAK	15539/2025
231	D-WP(C)/32720/2025 WP(C)/22763/2025	RATIKANTA PANDA MP	AKSHAYA KUMAR JENA	15540/2025
232	D-WP(C)/36849/2025 WP(C)/ /	ASTHA BLOCK LEVEL FEDERATION MISSION SHANTI CHANDRA MP	SHANTI CHANDRA JENA	15541/2025
233	D-WP(C)/36850/2025 WP(C)/ /	PADMALOCHAN NANDA MP	PRAFULLA KUMAR MOHAPATRA	15542/2025
234	D-WP(C)/36852/2025 WP(C)/ /	MAHASANGHA SABALA, BALIAPAL BLOCK, BALASORE MP	RAJESH CHANDRA JENA	15543/2025
235	D-WP(C)/36774/2025 WP(C)/ /	CHANDRASEKHAR PUJAPANDA MP	SUSANTA SEKHAR MOHAPATRA	15544/2025
236	D-WP(C)/36857/2025 WP(C)/ /	BRAJA KISHORE MOHAPATRA MP	DURGESH NARAYAN RATH	15545/2025
237	D-WP(C)/36863/2025 WP(C)/ /	DHARANIDHAR BEHERA MP	MANOJA KUMAR KHUNTIA	15546/2025
238	D-WP(C)/36775/2025 WP(C)/ /	PRADEEP KUMAR SAHOO MP	SUSANTA SEKHAR MOHAPATRA	15547/2025
239	D-WP(C)/11225/2025 WP(C)/8258/2025	SHARMISTHA ROUTH MP	SOHAN MISHRA	15548/2025
240	D-WP(C)/36864/2025 WP(C)/ /	NATIONAL WAREHOUSE, BBSR MP	SUJATA JENA	15549/2025
241	D-WP(C)/36865/2025 WP(C)/ /	M/S. ASHOK PANDA MP	BIBHUTI BHUSAN PANDA	15550/2025
242	D-WP(C)/36867/2025 WP(C)/ /	BAPUN BARIK MP	SUKANTA KUMAR DALAI	15551/2025
243	D-WP(C)/36869/2025 WP(C)/ /	M/S. SANAT KUMAR JENA MP	BIBHUTI BHUSAN PANDA	15552/2025
244	D-WP(C)/36868/2025 WP(C)/ /	SAMBARU NAYAK MP	SAIBRATA RATH	15553/2025
245	D-WP(C)/36871/2025 WP(C)/ /	M/S. DIPTIMAYEE PARIDA MP	BIBHUTI BHUSAN PANDA	15554/2025
246	D-WP(C)/36776/2025 WP(C)/ /	RAMA CHANDRA BANTHA MP	SUSANTA SEKHAR MOHAPATRA	15555/2025

247	D-WP(C)/36876/2025 WP(C)/ /	M/S. BHARAT KUMAR SITANI, JHARSUGUDA MP	MAADHAB LAL AGARWAL	15556/2025
248	D-WP(C)/36777/2025 WP(C)/ /	KRUSHNA CHANDRA DAS MP	SUSANTA SEKHAR MOHAPATRA	15557/2025
249	D-WP(C)/36882/2025 WP(C)/ /	SHREE GOPAL GOSALA, BARAGARGH MP	AMIT PRASAD BOSE	15558/2025
250	D-WP(C)/36885/2025 WP(C)/ /	PRATIMA PUROHIT MP	AMIT PRASAD BOSE	15559/2025
251	D-WP(C)/36886/2025 WP(C)/ /	BHUBANESWAR HEIGHTS WELFARE ASSOCIATION, BHUBANESWAR MP	ORAVI KUSHAL	15560/2025
252	D-WP(C)/36778/2025 WP(C)/ /	KARISHMA BLOCK MISSION SHAKTI FEDERATION MP	RAJAN KUMAR MAHANTA	15561/2025
253	D-WP(C)/30898/2025 WP(C)/21571/2025	PRANGYA PRAMITA SAMAL MP	SAIBRATA RATH	15562/2025
254	D-WP(C)/36890/2025 WP(C)/ /	TADADA, GRAMA PANCHAYAT LEVEL FEDERATION MP	PRERAKI DASH	15563/2025
255	D-WP(C)/30898/2025 WP(C)/21571/2025	PRANGYA PRAMITA SAMAL MP	DIPTI RANJAN MOHAPATRA	15564/2025
256	D-WP(C)/31175/2025 WP(C)/21803/2025	NILIMA SWAIN MP	SAIBRATA RATH	15565/2025
257	D-WP(C)/31175/2025 WP(C)/21803/2025	NILIMA SWAIN MP	KUNAL KUMAR SWAIN	15566/2025
258	D-WP(C)/36892/2025 WP(C)/ /	RINARANI @ REENARANI GOUTAM MP	SUMANTA BHUYAN	15567/2025
259	D-WP(C)/36823/2025 WP(C)/ /	RAHANIA GRAMA PANCHAYAT LEVEL MISSION SHAKTI FEDERATION MP	SONAM DASH	15568/2025
260	D-WP(C)/36898/2025 WP(C)/ /	DHARAMPUR, GRAMA PANCHAYAT LEVEL FEDERATION MP	PRATIK DASH	15569/2025
261	D-WP(C)/36905/2025 WP(C)/ /	VELLORA, GRAMA PANCHAYAT LEVEL FEDERATION MP	PRERAKI DASH	15570/2025
262	D-WP(C)/36909/2025 WP(C)/ /	BASUCHAKURAI, GRAMA PANCHAYAT LEVEL FEDERATION MP	PRERAKI DASH	15571/2025
263	D-WP(C)/36912/2025 WP(C)/ /	SADANANDAPUR, GRAMA PANCHAYAT LEVEL FEDERATION MP	PRERAKI DASH	15572/2025
264	D-WP(C)/36917/2025 WP(C)/ /	RAJIB LOCHAN ACHARYA MP	SATYAJIT MOHAPATRA (2)	15573/2025
265	D-WP(C)/36924/2025 WP(C)/ /	RUTUPRASAD SAGARIYA MP	SUBHADUTTA ROUSTRAY	15574/2025
266	D-WP(C)/36932/2025 WP(C)/ /	BASUDEV PARIDA MP	ULLASH CHANDRA MOHANTY	15575/2025
267	D-WP(C)/36929/2025 WP(C)/ /	NUTAN KUMAR ROUT MP	SUBHADUTTA ROUSTRAY	15576/2025
268	D-WP(C)/36940/2025 WP(C)/ /	SISIR KUMAR SARANGI MP	ULLASH CHANDRA MOHANTY	15577/2025
269	D-WP(C)/36939/2025 WP(C)/ /	BAIGUNIA GRAMA PANCHAYAT LEVEL FEDERATION MP	PRATYAKSHINATH	15578/2025
270	D-WP(C)/36953/2025 WP(C)/ /	RAKAMA GRAMA PANCHAYAT LEVEL FEDERATION MP	DEBIPATI TRIPATHY	15579/2025
271	D-WP(C)/36957/2025 WP(C)/ /	SAKTI RANJAN DASH MP	SUBHADUTTA ROUSTRAY	15580/2025
272	D-WP(C)/36958/2025 WP(C)/ /	ANADI SWAIN MP	BIBHU PRASAD MOHANTY	15581/2025
273	D-WP(C)/36962/2025 WP(C)/ /	CHANDAN KUMAR BARIK MP	SUBHADUTTA ROUSTRAY	15582/2025
274	D-WP(C)/36966/2025 WP(C)/ /	BADASARA GRAMA PANCHAYAT LEVEL FEDERATION MP	PRATYAKSHINATH	15583/2025
275	D-WP(C)/36971/2025 WP(C)/ /	BHAPUR G.P.LEVEL FEDERATION, NAYAGARH MP	ANILAV TRIPATHY	15584/2025
276	D-WP(C)/36911/2025 WP(C)/ /	AZITA KUMAR GOUDA MP	ANJAN KUMAR BISWAL	15585/2025
277	D-WP(C)/36969/2025 WP(C)/ /	MEERABAI G.P.L.F. MP	RAMA CHANDRA JENA	15586/2025
278	D-WP(C)/36972/2025	PATHARACHAKADA GRAMA PANCHAYAT LEVEL FEDERATION	ANILAV TRIPATHY	

	WP(C)/ /	MP		15587/2025
279	D-WP(C)/36977/2025	LATHIPADA G.P.LEVEL FEDERATION, NAYAGRAM	AMITAV TRIPATHY	
	WP(C)/ /	MP		15588/2025
280	D-WP(C)/36978/2025	KASTURABA MAHILA S.H.G. FEDERATION	RAMA CHANDRA JENA	
	WP(C)/ /	MP		15589/2025
281	D-WP(C)/36980/2025	NALITA @ LALITA SAHOO	BHAWANI SANKAR PANIGRAHI	
	WP(C)/ /	MP		15590/2025
282	D-WP(C)/36981/2025	BIJIPUR G.P.LEVEL FEDERATION, NAYAGRAM	AMITAV TRIPATHY	
	WP(C)/ /	MP		15591/2025
283	D-WP(C)/36913/2025	AZITA KUMAR GOUDA	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		15592/2025
284	D-WP(C)/36984/2025	NERADA GRAM PANCHAYAT LEVEL FEDERATION	ANUBHAW SANKU	
	WP(C)/ /	MP		15593/2025
285	D-WP(C)/36985/2025	DHARITRI MUDULI	DIPTI RANJAN MOHAPATRA	
	WP(C)/ /	MP		15594/2025
286	D-WP(C)/36986/2025	BAUNSABATI G.P.LEVEL FEDERATION, NAYAGRAM	AMITAV TRIPATHY	
	WP(C)/ /	MP		15595/2025